

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, AT NEW DELHI.**

O.A. No. 515/2022

In the matter of:

Dharamvir

.....Applicant

versus

State of Haryana and others

.....Respondents

**Index**

7/10/2025

Sr. No.	Description of Documents	Page No(s)
1	Summary Report of respondent no. 07 i.e. H.P. State Pollution Control Board (HPSPCB) in compliance to order dated 04.09.2025 of Hon'ble NGT.	01-34
2	<b>Annexure-1.</b> Compliance/Action Taken Report of HPSPCB dated 02.09.2025.	35-94
3	<b>Annexure-2.</b> Copy of HPSPCB letter dated 20.09.2025 sent to the concerned stakeholder departments for submitting updated action taken/current status/progress report.	95
4	<b>Annexure-3 collectively.</b> Copies of sample analysis reports as received from Regional Laboratory, HPSPCB Paonta Sahib.	96-105

Dated: 13.10.2025

Respondent No. 07  
HPSPCB.

*Aditya*  
Through Counsel

Aditya Vijay Kumar  
(Advocate)

*B-7, Basement*  
*Kailash Colony*  
*New Delhi - 110048*

Mob: 971131164, 01143091457

**SUMMARY REPORT OF HPSPCB IN COMPLIANCE TO THE ORDER DATED 04.09.2025 OF THE HON'BLE NGT IN O.A NO. 515/2022 TITLED AS DHARAMVIR VS STATE OF HARYANA AND ors.**

**Background:**

In this matter a complaint was filed by Sh. Dharamvir dated 23.04.2022 which relate to the issue of pollution in River Markanda, originating from Nahan division, District Sirmaur, Himachal Pradesh. The complaint was registered as Original Application no. 515/2022 titled as Dharamvir v/s. State of Haryana and ors.

The Hon'ble NGT vide order dated 01.09.2022 constituted a Joint Committee with direction to submit factual and action taken report and in compliance thereof, report of the Joint Committee was filed before the Hon'ble NGT vide email dated 23.11.2022. Further, vide order dated 24.11.2022, notices were ordered to be issued to respondents No. 1 to 10 thereby impleaded. In compliance, respondents filed their respective replies/responses.

In view of the facts and circumstances of the case, vide order dated 14.03.2023 another Joint Committee was constituted by the Hon'ble NGT comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) to look into all the issues involved regarding notification of the Flood Plain Zone (FZP) of river Markanda, encroachments made and action taken for removal thereof, discharge of untreated domestic sewage or industrial effluent, operational efficacy of STPs/ETPs/CETPs already setup, proposals for setting up of STPs/ETPs/CETPs, dredging if any required, rejuvenation/remedial measures required and to submit its report. Joint committee submitted its final report on 27.04.2024.

In addition to the report of the Joint Committee, the H.P. State Pollution Control Board (HPSPCB) also submitted its compliance cum action taken report on dated 26.07.2024 and status report on dated 26.11.2024.

Thereafter, the matter was listed for hearing on 12.02.2025 wherein, the Hon'ble NGT passed following directions qua H.P. State Pollution Control Board (HPSPCB):-

*“...11. HPSPCB is directed to take samples from river Markanda at appropriate site near origin and also at appropriate places near exit of river Markanda in the State of Himachal Pradesh in accordance with provisions of the Water (Prevention and Control of Pollution) Act, 1974 and get the same analyzed and file the analysis report. HPSPCB is directed to get the process of taking of water samples as well as analysis of water samples video-graphed and the concerned analyst shall also specifically record at the time of analysis whether the samples are intact or have been tempered with.*

*12. HPSPCB is also directed to file alongwith its response a list of industries from which the discharge ultimately goes to river Markanda in the State of Himachal Pradesh and to categorize the industries on the basis of being compliant or non-compliant for treatment of industrial effluent/discharge and also to take appropriate remedial action against non-compliant industries and mention details of action so taken in its response...”*

In compliance to the aforementioned directions of the Hon'ble NGT, compliance report dated 17.05.2025 was submitted by the HPSPCB, which is already on record.

Thereafter the case was listed for further hearing on 21.05.2025 and 17.07.2025. The Hon'ble NGT vide order dated 17.07.2025 directed HPSPCB and HPPCB to file their further action taken reports and the matter was listed for further hearing on 04.09.2025. In compliance thereof, HPSPCB submitted its latest compliance report dated 02.09.2025, however, the report dated 02.09.2025 could not come on record of the Hon'ble NGT due to some technical issues/observations of the Registry. The same is now attached herewith as **Annexure-1**.

The Hon'ble NGT vide latest order dated 04.09.2025 has passed following directions:-

*“... 2. Report dated 17.05.2025 has been filed by HPSPCB and Report dated 16.07.2025 has been filed by HSPCB.*

3. Responses may be filed by the respondents, who have not filed the same earlier, giving requisite details regarding the compliance with relevant environmental norms.

4. List on 15.10.2025 for further hearing...”

In view of the above directions of the Hon'ble NGT, the present Summary Report of HPSPCB is being filed alongwith previous report dated 02.09.2025 of HPSPCB attached herewith as **Annexure-1**.

The HPSPCB had intimated the concerned stakeholder departments of district Sirmaur, H.P. vide letter No. 2452-65 dated 20.09.2025 to submit updated action taken/current status/progress report. Copy of letter is attached herewith as **Annexure-2**.

### **Summary Report of HPSPCB**

In addition to the report dated 02.09.2025 of HPSPCB (annexed as **Annexure-1**), the HPSPCB has again submitted video recording of sampling of river Markanda carried out by the State Board before the Hon'ble Tribunal. The details of sampling locations along with their GPS Coordinates have also been added to the video recording. Link to edited video recording of sampling: <https://drive.google.com/file/d/1tctoxBFMBUgWY9hn2bXC9JIA6hJDESej/view>

Further, sampling of River Markanda stretch at various locations (sampling points no. 01 to 10) from its **Origin point (Point no. 10) at Jogiban** to the **Exit point (Point no. 01)** where the river leaves the State of H.P. i.e. upstream (U/s) **Jattanwala Nallah at Markanda bridge Kala Amb** was again conducted by the Regional Office, HPSPCB, Paonta Sahib on 22.09.2025.

The list of sampling points and sampling details along with photographs and links to videos of the sampling points are as below:-

**Point No 01**  
**Exit Point of River Markanda from H.P.**  
**(U/s Jattanwala Nallah at Markanda bridge Kala Amb)**

**GPS Location:- 30.496112, 77.210269**

**River: Markanda (Boundary of HP and Haryana)**

**Date of Sampling : 22.09.2025**

**Video Link: <https://drive.google.com/file/d/1S1Tohx1VX6GfJXz41ATDguMQa4DDNg4e/view?usp=sharing>**



**Photograph No. 1**



Photograph No. 2



Photograph No. 3



Photograph No. 4

**Photograph No.1 to Photograph No.4 shows status of sampling details of Exit Point of River Markanda U/s Jattanwala Nallah at Markanda bridge Kala Amb.**

**Point No 02****River Markanda D/s of drain near M/s Vashisht Chemicals****GPS Location:- 30.500527, 77.21926****River: Markanda****Date of Sampling : 22.09.2025****Video: [https://drive.google.com/file/d/1XRE4EDxb3aZMj4RCTErAQEXtahgapYn/view?usp=drive\\_link](https://drive.google.com/file/d/1XRE4EDxb3aZMj4RCTErAQEXtahgapYn/view?usp=drive_link)****Photograph No. 5**



Latitude: 30.500527  
Longitude: 77.21926  
Elevation: 337.76±2.54 m  
Accuracy: 7.593 m  
Time: 22-09-2025 10:10

Note: river markanda d/s drain near vashisht chemical

Powered by NoteCam

Photograph No. 6



Latitude: 30.500544  
Longitude: 77.219256  
Elevation: 358.24±7.75 m  
Accuracy: 4.324 m  
Time: 22-09-2025 10:12

Note: river markanda d/s drain near vashisht chemical

Powered by NoteCam

Photograph No. 7



**Photograph No. 8**

**Photograph No.5 to Photograph No.8 shows status of sampling of River Markanda D/s of drain near M/s Vashisht Chemicals**

### **Point No 03**

**River Markanda U/s of drain near M/s Vashisht Chemicals**

**GPS Location:- 30.503626, 77.21918**

**River: Markanda**

**Date of Sampling : 22.09.2025**

**Video:** <https://drive.google.com/file/d/14P139iGD1Du3z4DGq-BdHbyYbqh2CcTU/view?usp=sharing>



**Photograph No. 9**



**Photograph No. 10**



**Photograph No. 11**

**Photograph No.9 to Photograph No.11 shows status of sampling of Markanda U/s of drain near M/s Vashisht Chemicals Chemicals**

**Point No 04****River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan**

GPS Location:- 30.505946, 77.220812

River: Markanda

Date of Sampling : 22.09.2025

Video: <https://drive.google.com/file/d/1T24e57VXYEQsjHMf8PSvnHI6q59OMygm/view?usp=sharing>**Photograph No. 12****Photograph No. 13**



**Photograph No. 14**



**Photograph No.15**

**Photograph No.12 to Photograph No.15 shows status of sampling of Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan**

**Point No 05****River Markanda U/s of Rampur Jattandrain near Radha Swami Satsang Bhawan**

GPS Location:- 30.505946, 77.220812

River: Markanda

Date of Sampling : 22.09.2025

Video: <https://drive.google.com/file/d/1kjCzkn0uwNUulb-fGLc4uXcoslgwKU94/view?usp=sharing>**Photograph No.16**

Photograph No.17



Photograph No.18

**Photograph No.16 to Photograph No.18 shows status of sampling of River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan**

**Point No 06**  
**River Markanda D/s of Salani Khadd**

**GPS Location:- 30.516327, 77.2463322**

**River: Markanda**

**Date of Sampling : 22.09.2025**

**Video:**<https://drive.google.com/file/d/144EmaDwmO2PdPkSMIHqrimfgUVqO8b/view?usp=sharing>



**Photograph No.19**



**Photograph No.20**



**Photograph No.21**



**Photograph No.22**

**Photograph No.19 to Photograph No.22 shows status of sampling of Markanda Markanda D/s of Salani Khadd**

**Point No 07**  
**River Markanda U/s of Salani Khadd**

**GPS Location:- 30.516695, 77.24636**

**River: Markanda**

**Date of Sampling : 22.09.2025**

**Video:** <https://drive.google.com/file/d/144EmaDwmO2PdPkSMIHqrimfgUVqO8-b/view?usp=sharing>



**Photograph No.23**



Photograph No.24



Photograph No. 25

Photograph No.23 to Photograph No.25 shows status of sampling of River Markanda U/s of Salani Khadd.

**Point No 08**  
**River Markanda at d/s of Khajurna bridge entering to Kala Amb**

**GPS Location:- 30.529849, 77.292427**

**River: Markanda**

**Date of Sampling : 22.09.2025**

**Video:**<https://drive.google.com/file/d/1odcuzj5dnNWkIVGNOLyG8Uy6p6HbGXcf/view?usp=sharing>



**Photograph No. 26**



**Photograph No. 27**



Photograph No. 28

Photograph No.26 to Photograph No.28 shows status of sampling of River Markanda at d/s of Khajurna bridge entering to Kala Amb

**Point No 09**  
**River Markanda at u/s of Khajurna bridge**

**GPS Location:- 30.531586, 77.2977552**

**River: Markanda**

**Date of Sampling : 22.09.2025**

**Video: [https://drive.google.com/file/d/1V43Jeqv-jrIGh8I38ZVSbhgXyo\\_xjcfj/view?usp=sharing](https://drive.google.com/file/d/1V43Jeqv-jrIGh8I38ZVSbhgXyo_xjcfj/view?usp=sharing)**



**Photograph No. 29**



**Photograph No. 30**



**Photograph No. 31**

**Photograph No.29 to Photograph No.31 shows status of sampling of River Markanda at u/s of Khajurna bridge**

**Point No 10**  
**(Origin Point of River Markanda at Jogiban)**

**GPS Location:- 30.51102, 77.364911**

**Date of Sampling : 22.09.2025**

**River: Markanda**

**Video: <https://drive.google.com/file/d/1trjMI7hmfGcGEYwu7cUcp3E7kugBNSBC7/view?usp=sharing>**



**Photograph No. 32**



**Photograph No. 33**

**Photograph No.32 and Photograph No.33 shows status of sampling of Origin Point of river Markanda at Jogiban**

**Sample Analysis Results**

The sample analysis was carried out in the NABL accredited Regional Laboratory of HPSPCB at Paonta Sahib, District Sirmour. Analysis results were conveyed by Regional Laboratory, HPSPCB Paonta Sahib on 04.10.2025. The analysis results of above-mentioned sampling points are tabulated below in Table no. 01 below-

Table No. 1

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Point 01 (Exit Point of H.P.)	Point 01	Point 03	Point 04	Point 05	Point 06	Point 07	Point 08	Point 09	Point 10 (Origin Point of River Markanda)
1	pH	--	8.23	8.3	8.18	8.29	8.38	8.1	8.21	8.3	8	7.71
2	Conductivity	µmho/cm	683.6	642.9	669.8	763.1	682.5	678.2	618.7	622.7	438.5	425.1
3	TSS	mg/l	48.75	49.75	37.45	35.05	61.45	60.25	24.15	27.3	13.2	5.75
4	COD	mg/l	7	BDL (DL-5.0)	BDL (DL-5.0)	5	BDL (DL-5.0)	BDL (DL-5.0)	BDL (DL-5.0)	BDL (DL-5.0)	BDL (DL-5.0)	BDL (DL-5.0)
5	BOD	mg/l	1	BDL (DL-1.0)	BDL (DL-1.0)	1.3	BDL (DL-1.0)	BDL (DL-1.0)	BDL (DL-1.0)	BDL (DL-1.0)	BDL (DL-1.0)	BDL (DL-1.0)
6	Dissolved Oxygen*	mg/l	6.4	8	8.1	8.1	8.2	8.2	8.1	8.4	8.5	8.8
7	Sulphate (SO <sub>4</sub> )	mg/l	28.22	29.77	27.9	32.42	26.76	25.98	27.35	26.07	26.71	21.28
8	NO <sub>3</sub> -N	mg/l	BDL (DL-0.30)	BDL (DL-	0.3	BDL (DL-0.30)	BDL (DL-0.30)	BDL (DL-0.30)	BDL (DL-0.30)	BDL (DL-0.30)	BDL (DL-0.30)	BDL (DL-0.30)

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb.	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Point 01 (Exit Point of H.P.)	Point 01	Point 03	Point 04	Point 05	Point 06	Point 07	Point 08	Point 09	Point 10 (Origin Point of River Markanda)
				0.30)								
9	Chloride (Cl <sup>-</sup> )	mg/l	7.84	18.13	16.66	16.17	13.72	16.17	15.68	18.13	20.09	16.66
10	Sodium (Na)	mg/l	14.67	15.65	14.32	22.5	22.75	13.33	12.03	12.5	10.12	7.67
11	Total Hardness	mg/l	208	219	216	334	264	203	218	215	279	337
12	TDS	mg/l	275	243	212	249	225	236	232	257	240	315
13	Calcium (Ca <sup>2+</sup> )	mg/l	36.4	48	40.4	50	41.2	50	52.8	46.4	45.2	59.6
14	Magnesium (Mg <sup>2+</sup> )	mg/l	28.55	24.16	28.06	51	39.28	19.03	20.98	24.16	40.5	45.87
15	Copper (Cu)	mg/l	BDL (DL-0.03)	BDL (DL-0.03)	BDL (DL-0.03)	BDL (DL-0.03)	BDL (DL-0.03)	BDL (DL-0.03)				

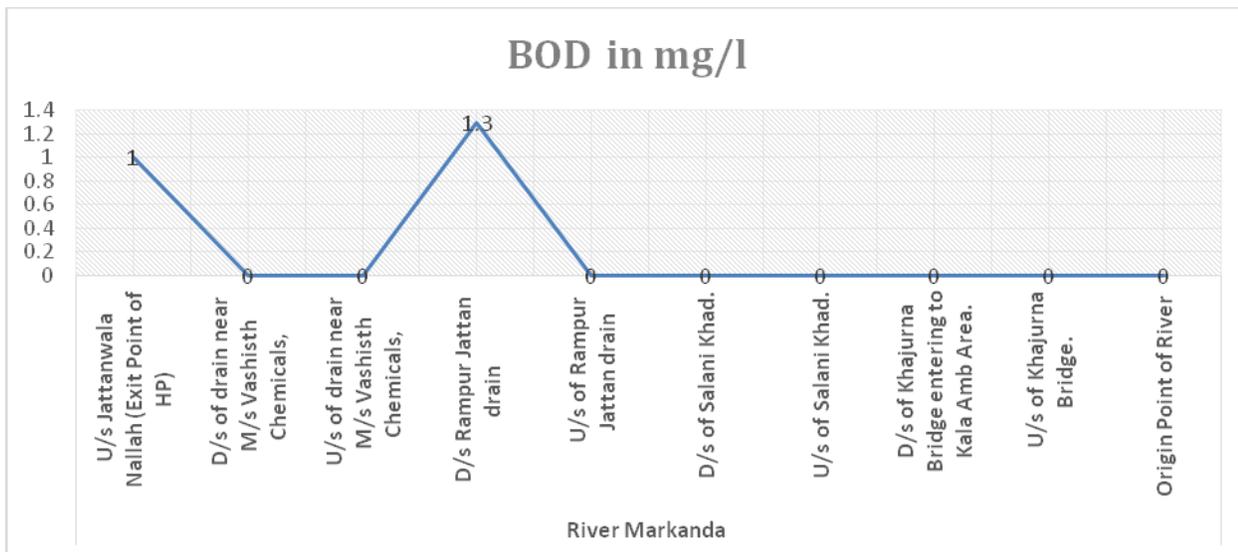
ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Point 01 (Exit Point of H.P.)	Point 01	Point 03	Point 04	Point 05	Point 06	Point 07	Point 08	Point 09	Point 10 (Origin Point of River Markanda)
16	Total Chromium	mg/l	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)	BDL (DL-0.06)
18	Lead (Pb)	mg/l	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)	BDL (DL-0.10)
19	Cadmium (Cd)	mg/l	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)	BDL (DL-0.02)
20	Zinc (Zn)	mg/l	0.027	0.174	0.08	0.068	0.053	0.066	0.154	0.066	0.109	0.095
21	Iron (Fe)	mg/l	0.766	0.777	0.705	0.712	1	1.208	0.582	0.32	0.309	0.215
22	T. Alkalinity	mg/l	262.5	260	257.5	247.5	247.5	242.5	212.5	260	267.5	252.5

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Point 01 (Exit Point of H.P.)	Point 01	Point 03	Point 04	Point 05	Point 06	Point 07	Point 08	Point 09	Point 10 (Origin Point of River Markanda)
23	Turbidity	NTU	37.7	37.3	29.7	34.2	45.4	43.5	16.2	13	8.5	1.8
24	NO <sub>2</sub> -N	mg/l	0.02	0.03	0.02	0.03	0.03	0.03	0.04	0.02	0.02	0.04
25	Temperature*	Degree Celsius	20	20	20	21	21	22	23	23	24	22
26	Fluoride (F)	mg/l	0.39	0.21	0.37	0.37	BDL(DL-0.20)	0.25	0.36	BDL(DL-0.20)	BDL(DL-0.20)	0.41
27	Potassium (K)	mg/l	2.93	2.44	3.15	3.25	5.14	3.6	3.81	3.81	3.38	3.67
28	Manganese (Mn)	mg/l	BDL (DL-0.02)	0.023	BDL (DL-0.02)	BDL (DL-0.02)	0.026	0.027	0.021	0.023	BDL (DL-0.02)	BDL (DL-0.02)
29	NH <sub>3</sub> -N	mg/l	BDL (DL-	BDL	BDL	BDL	BDL	BDL	BDL (DL-	BDL	BDL	BDL (DL-0.4)

ANALYSIS RESULTS OF SAMPLING OF RIVER MARKANDA IN HIMACHAL PRADESH												
Sr. No.	Parameter	Unit	Sampling Points									
			River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.	River Markanda D/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda U/s of drain near M/s Vashishtha Chemicals, Kala Amb.	River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang	River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.	River Markanda D/s of Salani Khad.	River Markanda U/s of Salani Khad.	River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.	River Markanda at U/s of Khajurna Bridge.	Origin Point of River Markanda near Maharishi Markandeshwar Temple, Jogiban.
			Point 01 (Exit Point of H.P.)	Point 01	Point 03	Point 04	Point 05	Point 06	Point 07	Point 08	Point 09	Point 10 (Origin Point of River Markanda)
			0.4)	(DL-0.4)	(DL-0.4)	(DL-0.4)	(DL-0.4)	(DL-0.4)	0.4)	(DL-0.4)	(DL-0.4)	
30	T.PO <sub>4</sub>	mg/l	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)	BDL (DL-0.2)
31	Ca Hardness	mg/l	91	120	101	125	103	125	132	116	113	149
32	Mg Hardness	mg/l	117	99	115	209	161	78	86	99	166	188
33	TC	MPN/100 ml	920	1200	920	1200	1050	1080	920	540	350	220
34	FC	MPN/100 ml	220	430	350	280	210	220	150	130	94	79

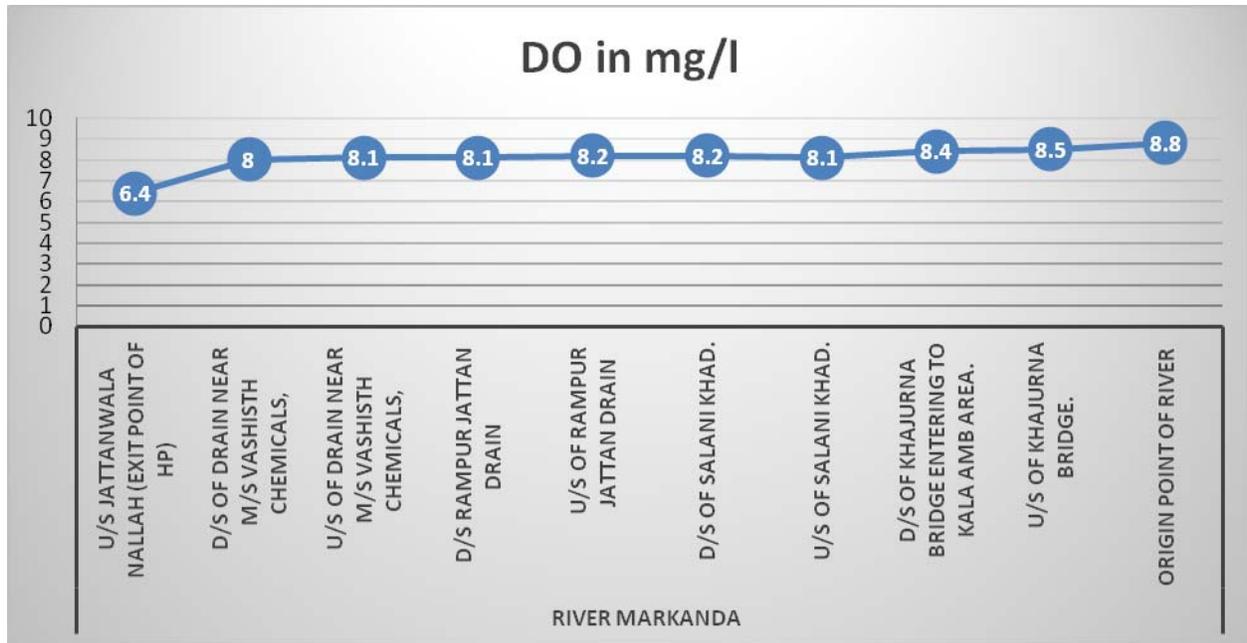
The copy of sample analysis reports as received from Regional Laboratory, HPSPCB Paonta Sahib are attached as **Annexure-3 (collectively)**.

From the perusal of latest river monitoring results, it is observed that, river Markanda in Kala Amb area is meeting Class-B (**Outdoor Bathing-Organized**) category as per designated best use criteria (CPCB). The variation of BOD, Dissolved Oxygen and Fecal Coliform for various sampling locations from the origin of the river (i.e. Jogiban) till exit point of River from State of H.P. (i.e. U/s Jattanwala Nallah at Markanda bridge Kala Amb) is represented graphically as below:



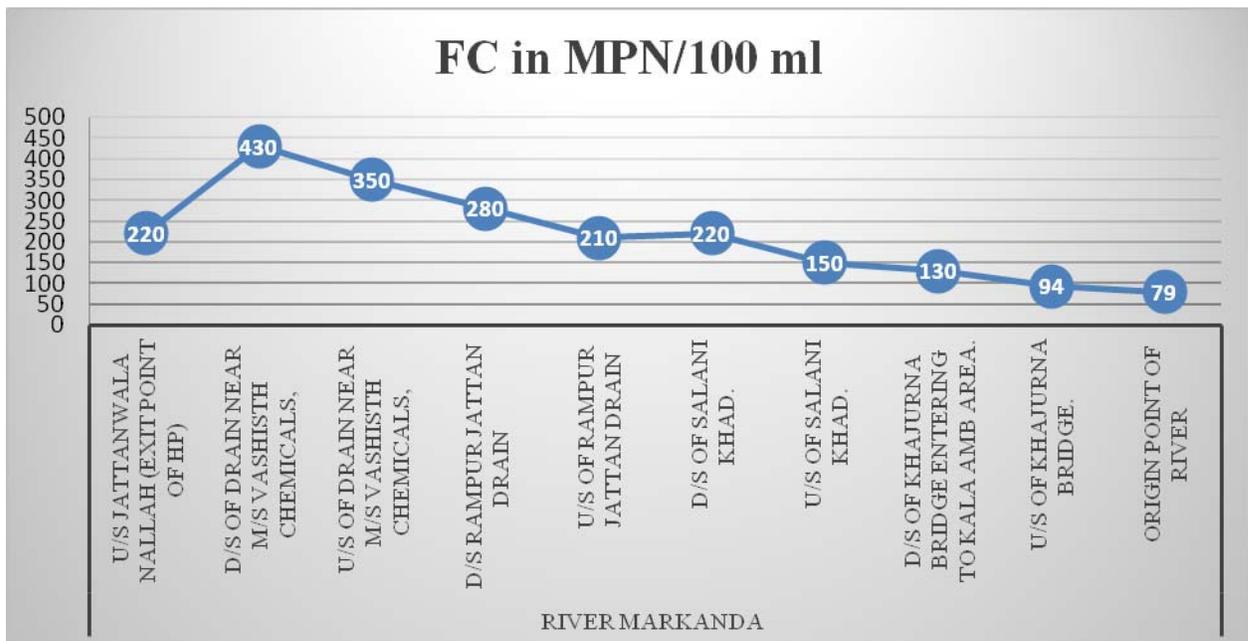
Following observations can be made from the variation of BOD at various monitoring location in Kala Amb

- The BOD level throughout the monitoring stretch i.e from origin to the point entering Haryana is below 3 mg/l with maximum value observed was **1.3 mg/l** at location D/s Rampur Jattan drain (Sampling Point no. 04).
- The BOD at the exit point of River from State of H.P. (Sampling Point no. 01) was observed to be **1.0 mg/l**.
- There is very less variation in the BOD level of water quality in Kala Amb from origin to exit point of H.P, with maximum value observed during the sampling as **1.3 mg/l**.



Following observations can be made from the variation of DO at various monitoring location in Kala Amb

- The DO level throughout the monitoring stretch i.e from origin to the point entering Haryana also does not show significant variation with DO at origin was observed as 8.8 mg/l and 6.4 at the exit of Kala Amb (entering to State of Haryana).



- The sample analysis reports indicate **water quality of River Markanda at exit point of Himachal Pradesh** i.e. River Markanda U/s Jattanwala Nallah at Markanda Bridge is **Class-B** as per CPCB Designated Best Use of Water criteria for surface waters which is fit for **Outdoor Bathing-Organized**.
- High TC value indicates **presence of coli form load** in the River Markanda. The issue of domestic wastewater load in River Markanda will be largely addressed when the STP Kala Amb pipeline will be repaired and made functional by Jal Shakti Vibhag, Nahan, Himachal Pradesh.
- Work of laying of sewage pipeline and primary treatment to be carried out in CETP-cum-STP Kala Amb (capacity 2.5 MLD for 1st phase – 0.8 MLD industrial + 1.7 MLD domestic) has been undertaken by Jal Shakti Vibhag, Nahan. Work is halted due to damage of pipeline during flash flood and urgent requirement of funds for repair works.

#### Action Against Non-Compliant Industries:

HPSPCB has carried out strict monitoring of the industries in Kala Amb area. The action has been taken against the **08 nos.** of non-compliant industries as Show Cause Notices issued, Disconnection of Power Supply and imposing Environmental Compensation. The order were accordingly reviewed, when compliances were made by the unit. Since FY 2023-24, disconnection of power supply orders are issued against 05 nos. of units in Kala Amb area details of which are as below.

#### List of Industries whose Power Supply were disconnected for non compliance during FY 2023-24 to FY 2025-26 till date

Sr. no.	Name and Address of the Unit	Date of Disconnection of Power Supply order issued by Member Secretary, HPSPCB	Reconnection after compliance
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023	HPSPCB letter dated 02.08.2023.
2	M/s Accura Care Pharmaceutical (P) Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.	09.07.2024	HPSPCB letter dated 01.08.2024

3	M/s Sai Tech Medicare Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	15.07.2024	HPSPCB letter dated.01.08.2024
4	M/s Mediking Life Science, Suketi Road, Kala Amb	10.04.2025	HPSPCB letter dated 25.05.2025
5	M/s Avalon Cosmetics Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	20.05.2025	HPSPCB letter dated 22.08.2025

➤ **Environmental Compensation:**

The violating units have been dealt seriously and total Environmental Compensation of ₹64,12,000/-on the basis of Polluter Pays Principle have been levied upon defaulting units since FY 2023-24 details of which are as below:

**List of Industries against whom Environmental Compensation (EC) is levied since FY 2023-24**

Sr. no.	Name and Address of the Unit	Date of Environmental Compensation Imposed	Amount of Environmental Compensation Imposed (in INR)	Whether EC deposited
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023	₹2,75,000	Amount Deposited by the unit.
2	M/s Symbiosis Pharmaceutical Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb	16.07.2024	₹43,68,750	The unit has preferred an appeal to the Appellate Authority against the EC order of HPSPCB which is pending adjudication.
3	M/s Accura Care Pharmaceutical (P) Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.	30.10.2024	₹7,81,250	The unit has deposited the partial EC amount i.e. ₹30,00,00 and has sought a short time to deposit the remaining amount.
4	M/s Mediking Life Science, Suketi Road, Kala Amb	26.04.2025	₹2,62,000	Amount Deposited by the unit.
5	M/s Avalon Cosmetics Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	29.07.2025	₹7,25,000	Amount Deposited by the unit.
<b>Total Environmental Compensation imposed since FY 2023-24</b>			<b>₹64,12,000/-</b>	

**Conclusion -**

1. Sampling of River Markanda was carried out at 10 locations in Himachal Pradesh from its **Origin point** at **Jogiban (Point no. 10)** to the **Exit point** where the river leaves the State of H.P. i.e. upstream (U/s) **Jattanwala Nallah at Markanda bridge Kala Amb (Point no. 01)** of River Markanda. Sample analysis conducted by the NABL-accredited Regional Laboratory of HPSPCB, submitted to the Hon'ble NGT confirms that the water quality of River Markanda at **exit point** of Himachal Pradesh (U/s Jattanwala Nallah at Markanda Bridge) meets Class-B (Outdoor Bathing-Organized).
2. HPSPCB has carried out strict monitoring of the industries in Kala Amb area. The action has been taken against the 08 numbers of non-compliant industries as Show Cause Notices were issued, disconnection of Power Supply and imposing Environmental Compensation. Since FY 2023-24, total Environmental Compensation of ₹64,12,000/- (Sixty Four Lakhs, Twelve thousand Rupees) has been imposed upon the violating units and further regular inspection of industries is being done to check compliance to environmental norms.

The Summary Report is submitted before Hon'ble NGT for consideration please.

***Nodal Officer-cum-Regional Officer,  
HPSPCB RO Paonta Sahib  
at District Sirmaur, H.P.***

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. **515/2022**

**IN THE MATTER OF:**

Dharamvir

..... Applicant

Versus

State of Haryana & Anr.

..... Respondent

**INDEX**

Sr. No.	Particulars	Page No.
1.	<b>Action Taken Report</b> on behalf of HPSPCB in compliance to the Hon'ble NGT order dated 17.07.2025 in O.A No. 515/2022 titled as Dharamvir vs State of Haryana and Anr.	01-14
2.	<b><u>ANNEXURE-A:</u></b> Copies of letters issued to concerned stakeholder departments vide letter no. 1481-89 dated 23.07.2025 and letter no. 1929-42, dated 21.08.2025 to comply with the orders of Hon'ble NGT issued on 17.07.2025.	15-17
3.	<b><u>ANNEXURE-B:</u></b> Online CEMS report of CETP Kala Amb	18-30
3.	<b><u>ANNEXURE-C:</u></b> Calibration report of the CEMS system installed in the CETP	31
4.	<b><u>ANNEXURE-D:</u></b> Copy of sample analysis report of CETP Kala Amb dated 28.08.2025	32-33
5.	<b><u>ANNEXURE-E:</u></b> Copy of sample analysis report dated 14.07.2025 of M/s Ruchira Papers Ltd.	34-35
6.	<b><u>ANNEXURE-F:</u></b> Copy of latest status report received from Jal Shakti Vibhag	36-38
7.	<b><u>ANNEXURE-G:</u></b> Copy of status report from BDO, Nahan	39-41
8.	<b><u>ANNEXURE-H:</u></b> Copy of status report from Special Area Development Authority, Trilokpur vide letter no. 174, dated 26.08.2025	42
9.	<b><u>ANNEXURE-I:</u></b> Copy of status report submitted by General Manager, Department of Industries Sirmaur	43-46
10.	<b><u>ANNEXURE-J:</u></b> Copy of report received through email from RTO Sirmaur	47

Sr. No.	Particulars	Page No.
11.	<b>ANNEXURE-K:</b> Copy of the letter dated 15.05.2025 received from the District Magistrate, Sirmaur at Nahan regarding no encroachment in River Markanda.	48-56
12.	<b>ANNEXURE-L:</b> Copy of directions issued to M/s Sai Tech Medicare Pvt. Ltd. from HPPCB HQ	57-58

Respondent No. 07  
HPSPCB

Place: Paonta Sahib, Sirmaur, H.P.  
Dated: 02.09.2025



Nodal Officer-cum-Regional Officer,  
HPSPCB RO Paonta Sahib  
at District Sirmaur, H.P.

**Regional Officer-cum-Environmental Engineer**  
**H.P. State Pollution Control Board**  
**Regional Office, Paonta Sahib**  
**Distt. Sirmour H.P.**

**Action Taken Report on behalf of HPSPCB in compliance to the Hon'ble  
NGT order dated 17.07.2025 in O.A No. 515/2022 titled as Dharamvir vs  
State of Haryana and Anr.**

**I. Background:**

The present Original Application has been registered on the letter of Sh. Dharamvir dated 23.04.2022 which relates to the issue of pollution in River Markanda, originating from Ban kalan, Nahan division, District Sirmaur, Himachal Pradesh, flowing through state of Haryana from Kala Amb area and finally merging into River Ghaggar at Kaithal, Haryana.

That thereafter case was listed on 12.02.2025 wherein Hon'ble NGT was pleased to passed following directions: -

*“... 9. In the present case mainly three substantial environmental questions arise regarding determination of flood plain zone of river Markanda, preventing discharge of untreated industrial effluent/ domestic sewerage/any other pollutant in river Markanda and removal of encroachments if any on the land of river Markanda.*

*10. Respondent no.1-State of Haryana and respondent no.2-State of Himachal Pradesh are directed to file responses specifically addressing all these three questions.*

*11. HPSPCB is directed to take samples from river Markanda at appropriate site near origin and also at appropriate places near exit of river Markanda in the State of Himachal Pradesh in accordance with provisions of the Water (Prevention and Control of Pollution) Act, 1974 and get the same analyzed and file the analysis report. HPSPCB is directed to get the process of taking of water samples as well as analysis of water samples video-graphed and the concerned analyst shall also specifically record at the time of analysis whether the samples are intact or have been tempered with.*

*12. HPSPCB is also directed to file along with its response a list of industries from which the discharge ultimately goes to river Markanda in the State of Himachal Pradesh and to categorize the industries on the basis of being compliant or non-compliant for treatment of industrial effluent/discharge and also to take appropriate remedial action against non-compliant industries and mention details of action so taken in its response.*

*15. Additional Chief Secretary, Environment, Government of Haryana and Principal Secretary, Environment, Government of Himachal Pradesh are directed to ensure requisite cooperation and coordination between various authorities within their respective States for the purpose of compliance of this order.”*

In compliance to aforesaid directions, the HPSPCB submitted its report on dated 17.05.2025.

The case was again listed on 17.07.2025. The relevant part of the directions issued by Hon'ble NGT are reproduced as below: -

*“1. In compliance of order dated 12.02.2025, report dated 17.05.2025 has been filed by respondent no.7-HPSPCB and report dated 16.07.2025 has been filed by HSPCB.*

*2. In view of the submissions made in the reports HPSPCB and HSPCB are directed to file further action taken reports within one month.*

*3. List on 04.09.2025 for further consideration.”*

In compliance to above directions, the Regional Office HPSPCB, Paonta Sahib has intimated the concerned stakeholder departments vide letter no. 1481-89 dated 23.07.2025 and letter no. 1929-42, dated 21.08.2025 to comply with the orders of Hon'ble NGT issued on 17.07.2025. Copies of letters are attached herewith as **Annexure-A (collectively)**.

## **II. Determination of Flood Plain Zone of River Markanda**

The Flood Plain Zoning (FPZ) of River Markanda has not been carried out till date. The Executive Engineer, Jal Shakti Vibhag, has submitted latest status regarding the determination of the flood plain zone of the River Markanda. A **Detailed Project Report (DPR) amounting to ₹143.35 lakhs** for “Flood Plain Zoning Studies in Markanda River along with its Main Tributaries in Sirmour District of Himachal Pradesh” has been submitted to the Project Director (PMU), State Disaster Management Authority (SDMA), Himachal Pradesh Secretariat, for approval by the Executive Engineer, Jal Shakti Vibhag, Govt of HP.

### III. Preventing Discharge of Untreated Industrial Effluent/Domestic Sewage/any other pollutant in River Markanda.

#### A. Preventing discharge of untreated industrial effluent

##### ➤ Updated Status of CETP Kala Amb:

The CETP Kala Amb is operational and currently, as on 01.09.2025, **66** nos. of units are sending their effluent to CETP Kala Amb for final treatment and disposal. First phase of CETP is currently receiving primary treated waste water of pharmaceutical formulations units excluding EC applicable units. Also, some food-based industries are sending their primary treated effluent to the CETP for final treatment.

The treated water of CETP Kala Amb is discharged into River Markanda as per the provisions of Consent to Operate Granted to the CETP. Online Continuous Water Monitoring Station (OCWMS) is installed at the final outlet of CETP Kala Amb for real time continuous monitoring of parameters and connected to SPCB & CPCB servers. The real time data is available on the following web link:

**<https://hppcb.accesssurveykshan.co.in/>**

Online data report of the real time continuous monitoring of parameters as available on the online server from 25.05.2025 to 24.08.2025 is attached as **Annexure-B**. The calibration report of the CEMS system installed in the CETP is attached herewith as **Annexure-C**. HPSPCB is regularly monitoring the treated water quality of CETP Kala Amb and monthly sample from the final outlet is also being collected and analyzed in the NABL certified Regional Laboratory, Paonta Sahib of the HPPCB. The latest sample analysis report of CETP Kala Amb dated 28.08.2025 is **conforming to the prescribed limits of CETP discharge standards**. The copy of analysis report is attached as **Annexure-D**.

The HPSPCB is also carrying out river monitoring of the River Markanda at downstream of CETP at Kala Amb (point historically designated as downstream of Kala Amb Town) which is also the exit point of River Markanda in Himachal Pradesh and the river monitoring results since January 2025 are tabulated below in Table no. 1:

**Table no. 1: - Water Quality of River Markanda D/s Kala Amb as per Monthly River Monitoring conducted by HPSPCB**

Name of Location	Water Quality of River Markanda at D/s Kala Amb						
	Month	pH	DO mg/l	BOD mg/l	FC MPN/100ml	TC MPN/100ml	Water Quality (Designated Best Use)
River Markanda D/s Kala Amb	Jan-25	8.18	8.3	1.7	220	540	Class C
	Feb-25	7.97	8.2	1.8	240	540	Class C
	Mar-25	7.94	8.2	1.9	170	920	Class C
	April-25	7.75	8.0	1.2	240	920	Class C
	May-25	7.62	7.5	1.8	280	920	Class C
	June-25	7.79	8.0	1.7	150	540	Class C
	July-25	7.83	8.2	1.0	280	920	Class C

The average water quality of River Markanda D/s Kala Amb i.e. downstream of CETP Kala Amb falls under **Class-C** as per CPCB Designated Best Use of Water Criteria for surface waters which is fit for drinking water source after conventional treatment and disinfection.

➤ **Updated Status of ETPs:**

There are 116 water-polluting industries in the Kala Amb area of Himachal Pradesh, which are located in the catchment of River Markanda. Each industry has its own captive Effluent Treatment Plant (ETP). The units connected to the CETP are carrying out primary treatment whereas the others are carrying out treatment till final stage.

Among these, 09 industries with over 150 employees have installed captive Sewage Treatment Plants (STPs). Treatment technologies include chemical treatment, precipitation/settling followed by dual media carbon filters, activated sludge processes, RO systems, and evaporators to achieve zero liquid discharge.

All 116 industries have obtained the required Consent to Operate under the Water and Air Acts. Pharmaceutical formulation units are members of CETP Kala Amb (first phase, 2.5 MLD), with 56 units currently connected. Some residual capacity of the CETP is being used by 10 no of units from other sectors such as herbal extraction, non-dairy food, and cosmetics etc. Industries not producing trade effluent and with less manpower (less than

150 nos) have provided captive septic tanks or are connected to common industrial sewer lines connected to terminal treatment facility as common septic tanks of the DIC (Department of Industries)

M/s Ruchira Papers Ltd. (Writing & Printing Division) is the only 17 categories of highly polluting industry in Kala Amb area. It has provided a captive 11.0 MLD ETP cum STP, shared with its sister concern in the name and style of M/s Kraft Paper Division. The unit is authorized to discharge 4.012 MLD of treated effluent into an adjoining drain; which merges into Jattanwala Nallah and finally into the Markanda River. A Real-Time Online Continuous Water Quality Monitoring Station and flow meters are installed at the ETP cum STP final outlet, with data displayed on CPCB and HPSPCB servers. Real-time data is available at: [https://hppcb.glensserver.com/#/publicPortal/industryDetails/site\\_1580/PULP%20AND%20PAPER](https://hppcb.glensserver.com/#/publicPortal/industryDetails/site_1580/PULP%20AND%20PAPER).

The latest sample analysis report dated 14.07.2025 is conforming to the prescribed discharge standards for Pulp and Paper mills of large category. The copy of sample analysis report is attached as **Annexure-E**

It is further submitted that only 01 no of industrial unit in the name and style of M/s Ruchira Papers Ltd. (Writing & Printing Division) has been consented to discharge treated waste water into the Jattanwala Nallah. All other units in the catchment of Jattanwala Nallah are either connected to the CETP thereby ensuring that no waste water is being discharged by them and the rest of the units have provided captive treatment facilities and the treated waste water is either being re used in toilet flushing, gardening, in cooling towers, floor washing of evaporated by providing evaporators etc. Also, perusal of the water quality of the Jattanwala nallah before confluence to River Markanda (tabulated below in Table no. 2) it can be clearly inferred that the parameter viz. FC & TC are high and the BOD and COD not very high indicating lesser possibility of untreated trade effluent being discharged in to the nallah.

Table no. 2: Water Quality Status of Jattanwala Nallah monitored by HPPCB

Name of Location	Water Quality of Jattanwala Nallah					
	Month	pH	DO mg/l	BOD mg/l	FC MPN/100ml	TC MPN/100ml
Jattanwala Nallah	Jan-25	8.07	1.6	9.8	8400.0	108000.0
	Feb-25	8.08	1.6	9.2	3900.0	92000.0
	Mar-25	8.03	1.4	3.4	1400.0	5600.0
	April-25	7.86	1.4	12.0	9200.0	108000.0
	May-25	7.62	1.2	35.0	15800.0	184000.0
	June-25	7.77	1.4	10	18800	108000
	July-25	7.98	1.3	9	18800	108000

#### B. Preventing discharge of untreated domestic sewage

In Kala Amb area of Himachal Pradesh, waste water apart from industrial enterprises, is also being generated from commercial and domestic activities. For the treatment of domestic sewage, septic tanks/soak pits have been provided by individual households in the area. To cater to this load of domestic sewage/sullage from villages i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron, Khairi and Trilokpur, the Jal Shakti Vibhag of the Government of H.P. has established two STPs, STP at Trilokpur and CETP-cum-STP Kala Amb in the area.

It is pertinent to mention here that an action plan is also required for the treatment of domestic waste water from Kala Amb part of Haryana which also merges into the Jattanwala Drain and River Markanda.

STP Kala Amb (part of CETP Kala Amb)		STP Trilokpur	
Capacity (in MLD)	Operational Status	Capacity (in MLD)	Operational Status
1.7 MLD	Not In Operation due to damaged pipeline in monsoon flash flooding.	1.5 MLD	Commissioned, Not in Operation

As per the latest report submitted by the Jal **Shakti Vibhag, Distt: Nahan**, 02 Sewage Treatment Plants of capacity **1.5 MLD** to cater for Johron, Khairi and Trilokpur area of Kala Amb and for primary treatment for sewage of Moginand, Rampur Jattan, Mainthapal and Ogli areas of Kala Amb in CETP-cum-STP of capacity **2.5 MLD (1.7 MLD domestic effluent)** have been provided.

➤ **Update Status of STP at Trilokpur:**

The Executive Engineer Jal Shakti Vibhag Nahan in the latest report apprised the following status: “.....*The case of taking consent and approval of operation of STP is being taken from the HPSPCB and this office is in liaison with HPSPCB authorities for the same. The Main Sewer Trunk Line was laid and testing was done successfully. But the consumers were not ready to take connections from household chambers. Therefore, the Worthy D.C. Sirmour and the BDO Nahan were requested for campaign of awareness for sewerage connections.*

*Accordingly, 175 No. applications of sewerage connections were received through BDO Nahan. The sewerage connections are being issued to the beneficiaries of Trilokpur village and due to that, the STP is gaining load for its treatment. Sewerage Connections were also started issuing for Kheri and Johron village area but the Main Trunk Sewer Line has been damaged in current rainy season near Jai Bharat Steel Factory at village Johron. The restoration process will be started after monsoon season 2025. Estimates are being prepared for the same and tender will be called as per approval. After restoration, the sewerage connections will be made functional. **The scheme is expected to be operational by 31th Dec, 2025.** The provision of sewerage connection is 650 Nos out of which 175 Nos form has been received and laying, joining of sewerage connection to main sewer trunk is in progress.”*

➤ **Updated Status of STP Kala Amb:**

The latest status of work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb and primary treatment for **STP Kala Amb** is submitted by Jal Shakti Vibhag, Nahan which is mentioned as below:

“.....This STP has been constructed and being operated by the DIC (Department of Industries). However, the domestic sewerage connections were also proposed to be issued against this STP by Jal Shakti Vibhag. Although some portion of Jattan wala Village was also connected to this STP of Kala-Amb operated by the Industries Department and testing was done successfully. The matter was also taken up with the DIC to permit this department for sewerage flow, but during prevailing current monsoon season 2025, the Main Sewer Trunk Line has been damaged at various RDs which will be restored after monsoon season. **The scheme is expected to be operational by 31th Dec, 2025.**”

The copy of latest status report received from Jal Shakti Vibhag is attached as **Annexure-F**

The Block Development Officer (BDO), Nahan vide letter no. 3145-46, dated 25.08.2025 has submitted that 310 Application forms have been filled for sewerage connection in Gram Panchayat Kala Amb and Gram Panchayat Trilokpur which have been sent to the Jal Shakti Vibhag for processing. Detailed copy of status report from BDO, Nahan is attached as **Annexure-G**.

### **C. Preventing discharge of any other pollutant**

#### **i. Lime sludge:**

As already submitted in the previous action taken reports, the State of Himachal Pradesh has increased the surveillance across interstate border to prevent any instance of lime sludge dumping. The State has formed a surveillance squad comprising of Police Department, RTO and State PCB. Also, interstate entry exit points have been provided with CCTV cameras for complete surveillance. As a result, no instance of unscientific lime sludge disposal has come to light since last 01 year.

#### **ii. Solid Waste:**

The solid waste in Kala Amb area is managed by Special Area Development Authority (SADA), Trilokpur, Kala Amb at Solid Waste Processing Facility in Vill. Ogli, Suketi Road, Kala Amb. The Member Secretary, Special Area Development Authority, Trilokpur vide letter no. 174, dated 26.08.2025 submitted that the work related to construction & extension of shed for Vacuum Dehydrator Pelisses Machine System along with Store Room,

installation of 11 KV HT line and 11/0.4 KV, 63 KVA Sub-Station for operation of Vacuum Dehydrator Pelisses Machine System has been completed at site and the Vacuum Dehydrator Pelisses Machine System has also been installed at Solid Waste Management site. The funds received under NCAP has been completely utilized by the SADA Trilokpur. The copy of report is attached as **Annexure-H**

In addition to above, a letter was sent to General Manager, Department of Industries Sirmaur to submit progress report of identification and setting up of Non-Hazardous Waste Storage Site. The General Manager, Department of Industries Sirmaur vide letter no. 2453-56 dated 25.08.2025 apprised that Land for the establishment of Non-Hazardous Solid Waste Management & Processing Site was identified in consultation with District Revenue Officer Distt Sirmaur and Joint Inspection for the above land has been carried out under the Chairmanship of Sub Divisional Magistrate Nahan. The matter regarding preparation of FCA case for transfer of land for setting up of Non-Hazardous Solid Waste Management plant was taken up with Director of Industries for which permission has been accorded for preparation of FCA case vide letter No. Ind.Dev.F.(16) Rev. Cell/08/2024-NHWM Site-9547 dated 30.08.2024. Further, Member Secretary SWCA kala Amb has been directed to prepare • FCA Case for the identified land vide this office letter No Ind/SMRiMisc/2023-24-1920 dated 13 .09.2024. The matter has again been taken up by Member Secretary SWCA Kala Amb on dated 31.07.2025 with The Director of Industries, Himachal Pradesh for according Administrative Approval for preparation of FCA Case of above land. The matter of FCA in above land was again got clarified through Divisional Forest Officer, Nahan, Distt Sirmaur HP and it has been informed by DFO Nahan that above land is Nakabil Jangle Jhari and will attract provision of FCA 1980. As soon as Administrative Approval is accorded by Govt., The Member Secretary SWCA Kala Amb (Single Window Clearance Agency) has been directed to prepare FCA case at the earliest. The copy of status report submitted by General Manager, Department of Industries Sirmaur is attached as **Annexure-I**

### **iii. Biomedical Waste Management:**

The entire biomedical waste from **21 nos. of Health Care Facilities and Industrial Units** is disposed off scientifically through an authorized agency viz – M/s Enviro Engineers, Distt. Solan, H.P.

#### iv. Hazardous Waste Management:

The entire Hazardous waste from the operational and consented units in the area is being disposed off as per the provisions of Authorization granted under the provisions HOWM Rules 2016. No instance of unscientific and illegal waste disposal has come to light in the said area.

In addition to above, Regional Transport Officer, District Sirmaur vide email dated 26.08.2025 reported that a vehicle bearing No. HR04-9464 (Agriculture Tractor) was challaned on dated 22.08.2025 being used for commercial purpose i.e. emptying the trolley filled with waste of septic tank and fined for **Rs. 25000/-** which stand deposited by the owner on the same day. The copy of report received through email is attached as **Annexure-J**

#### IV. Removal of encroachments if any on the land of River Markanda

In compliance to directions issued by Hon'ble NGT, it has been reported by the District Magistrate, Sirmaur at Nahan vide letter no. DC-Dev -OA No. 515/2024-4112, dated 15.05.2025 that ***no encroachment has been found in River Markanda on spot.*** The copy of the report is annexed as **Annexure – K**

#### V. List of Industries in Kala Amb area of Himachal Pradesh and their Compliance Status

##### A. Details of Industries in Kala Amb area of Himachal Pradesh

As already submitted above, all the 116 nos. of water polluting industries have installed their captive effluent treatment plants or Sewage Treatment Plants in their respective industries. The industries have also made agreement with CETP Kala Amb for disposal of waste water.

The HPSPCB has carried out sampling of various water polluting industries in Kala Amb area. The list of water polluting industries along with their final disposal and their

compliance status was already reported in the previous report submitted by HPSPCB on 17.07.2025.

Now, the list of industries in which status upgradation happened is tabulated below in Table no. 3.

**Table no. 3: - Upgradation of status of Water Polluting Industries along with their final disposal and Compliance Status**

List Of Water Polluting Industries Along with their Final Disposal and Compliance Status								
	Name of the unit	Address	Industry Type	Mode of Treatment	Final Mode of Disposal	Compliance Status as reported in report dated 17.05.2025	Remarks	Action Taken/Updated Compliance Status
1	Adwin Pharma.	Vill. Rampur Jattan, Kala Amb.	Pharmaceutical formulation	ETP of Capacity 4 KLD	CONNECTED TO CETP	Unit Closed	Unit is closed since one and a half year for maintenance under Schedule-M	Unit has resumed production and latest sample collected is within the prescribed limits
2	AGV Fenestration (P) ltd.	Vill. Johron, Kala Amb.	Aluminium door window	ETP of Capacity 3 KLD	Gardening within plant premises	Non-Complying.		Show Cause Notice was issued vide letter no. 194, 03.05.2025. Re-sampling was carried out and the latest sample is conforming to the prescribed limits.
3	Alps Communications	Village Jattan Wala, Trilokpur Road, Kala Amb	Pharmaceutical formulation	ETP of Capacity 3 KLD followed by Evaporator of capacity 400 litters/hr	ZLD	Complying	Agreement made with CETP also.	The unit is now sending effluent to CETP Kala Amb
4	Vidhyasha Pharmaceuticals	Village Johron, Kala Amb	Pharmaceutical formulation	ETP of capacity 5 KLD	CONNECTED TO CETP	Non-Complying to CETP inlet standards as per latest sample.	Show Cause Notice issued and Re sampling has been carried out as per procedure.	Latest sample is not complying to CETP inlet norms. Case recommended to HPPCB HQ.
5	Mediking Lifescience	Suketi Road, Kala Amb.	Pharmaceutical formulation	ETP of capacity 5 KLD	CONNECTED TO CETP	Non-Complying	Power Supply Disconnected. EC INR 262500.00/- imposed and recovered.	Treated waste water is being disposed off to the CETP.

List Of Water Polluting Industries Along with their Final Disposal and Compliance Status								
	Name of the unit	Address	Industry Type	Mode of Treatment	Final Mode of Disposal	Compliance Status as reported in report dated 17.05.2025	Remarks	Action Taken/Updated Compliance Status
6	ABN India Biotech	Village Sainwala, Salani Road, Kala Amb	Food and food processing	ETP	Used in gardening activities	Seasonal Unit. Temporarily Closed		Latest sample collected and Complying to the prescribed standards.
7	Avalon Cosmetic Pvt. Ltd.	Vill. Khairi, Trilokpur Road, Kala Amb	Cosmetic	ETP-cum-STP	Used in gardening activities	Non-Complying	Recommended to HPPCB HQ for regulatory action under section 33A of Water Act which is under process	Power Supply disconnected. Environmental Compensation of Rs. 7,25,000/- imposed and recovered. Directions under section 33--A of Water Act revoked.
8	Star Filtration Systems	Vill. Rampur Jattan, Kala Amb	Pharmaceutical formulation	ETP	CONNECTED TO CETP	Latest sample not meeting CETP inlet standards.	Show Cause Notice Issued and re sampling carried out as per procedure.	Re-sampling was carried out and unit is now complying with the prescribed standards.
9	Sahika Pharmaceuticals Pvt. Ltd.	Vill. Rampur Jattan, Trilokpur Road, Kala Amb	Pharmaceutical formulation	ETP	CONNECTED TO CETP	Latest sample not meeting CETP inlet standards.	Show Cause Notice Issued and re sampling carried out as per procedure	Re-sampling was carried out and unit is now complying with the prescribed standards.
10	Super Nova Life Drugs Private Ltd.	Vill. Johron, Kala Amb.	Pharmaceutical formulation	ETP	CONNECTED TO CETP	Non-Complying to CETP Inlet Norms.	Show Cause Notice Issued and re sampling carried out as per procedure	Re-sampling was carried out and unit is now complying with the prescribed standards.

## VI. Remedial Action Against Non-Compliant Industries

HPSPCB has carried out strict monitoring of the industries in Kala Amb area. The action has been taken against the 06 nos. of non-compliant industries as Disconnection of Power Supply and imposing Environmental Compensation.

Since FY 2023-24, Disconnection of power supply is issued against 05 nos. of units in Kala Amb area details of which are tabulates below in Table no. 4.

**Table no. 4: - List of Industries whose Power Supply Disconnected from FY 2023-24 to FY 2025-26 till date**

Sr. no.	Name and Address of the Unit	Date of Disconnection of Power Supply order issued by Member Secretary, HPSPCB
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023
2	M/s Accura Care Pharmaceutical (P) Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.	09.07.2024
3	M/s Sai Tech Medicare Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	15.07.2024
4	M/s Mediking Life Science, Suketi Road, Kala Amb	10.04.2025
5	M/s Avalon Cosmetics Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	20.05.2025

➤ **Imposition of Environmental Compensation:**

The violating units have been dealt seriously and total Environmental Compensation of **INR 75,43,250/-** on the basis of Polluter Pays Principle has been levied upon 06 no of unit since FY 2023-24 details of which are tabulated below in Table no. 5-

**Table no. 5: - List of Industries against whom Environmental Compensation (EC) is levied since FY 2023-24**

Sr. no.	Name and Address of the Unit	Date of Environmental Compensation Imposed	Amount of Environmental Compensation Imposed (in INR)	Whether EC deposited
1	M/s Sagar Katha Factory, Trilokpur Road, Kala Amb	22.07.2023	2,75,000	EC amount has been deposited and the unit is operational with valid consent of the State Board.
2	M/s Symbiosis Pharmaceutical Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb	16.07.2024	43,68,750	The Unit has preferred an Appeal against the order of imposition of EC.
3	M/s Accura Care Pharmaceutical (P)	30.10.2024	7,81,250	EC has been partially deposited (Rs. 3,00,000/-)

	Ltd., Vill. Moginand, Nahan Road, Kala Amb, Distt. Sirmaur, H.P.			and the unit has undertaken to deposit the remaining amount in due course of time. The unit has valid Consent of the State Board.
4	M/s Sai Tech Medicare Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	13.05.2025	11,31,250	Directions issued to the unit from HPPCB HQ. Copy of the same enclosed as <b>Annexure- L.</b>
5	M/s Mediking Life Science, Suketi Road, Kala Amb	26.04.2025	2,62,000	EC amount has been deposited and the unit is operational with valid consent of the State Board.
6	M/s Avalon Cosmetics Pvt. Ltd., Vill. Kheri, Trilokpur Road, Kala Amb	29.07.2025	7,25,000	EC amount has been deposited and the unit is operational with valid consent of the State Board.
<b>Total Environmental Compensation INR imposed since FY 2023-24</b>			<b>75,43,250/-</b>	

## VII. Summary –

All the stakeholders in the State of HP are working in consonance and are complying to the directions of the Hon'ble National Green Tribunal from time to time. Action has been taken against the defaulting units. The State has increased vigil over the parameters which primarily affect the water quality of the River Markanda. Not only waste water treatment but solid waste, hazardous waste, biomedical waste management parameters are being monitored in the area to ensure compliance to environmental norms. The water quality of the River Markanda and Jattanwalla Nallah at Kala Amb is expected to further improve after the commissioning of the 02 no of STPs at Kala Amb and Trilokpur.

The above report is being submitted with covering all aspects of the orders of the Hon'ble NGT. All the stakeholder departments of the State of HP shall adhere to the directions of the Hon'ble NGT. The Action Taken Report is submitted before Hon'ble NGT for consideration please.



**Nodal Officer-cum-Regional Officer,  
HPSPCB RO Paonta Sahib  
at District Sirmaur, H.P.**

**Regional Officer-cum-Environmental Engineer** 14  
**H.P. State Pollution Control Board**  
**Regional Office, Paonta Sahib**  
**Distt. Sirmour H.P.**

Urgent/Hon'ble NGT matter

**H.P. STATE POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera  
 Teh: Paonta Sahib, Distt: Sirmour, Pin-173025

01704-225870  
<https://hppcb.nic.in/>  
[pcbropaonta1@gmail.com](mailto:pcbropaonta1@gmail.com)



No.PCB/RO Paonta/OA.No.515/2022/2025-1481-89

Dated: 23.07.2025

To

1. The Executive Engineer, JSV Nahan, District Sirmour, H.P.
2. The Block Development Officer, Nahan, District Sirmour, H.P.
3. The General Manager, DIC Nahan, Distt. Sirmour, H.P.
4. The Member Secretary, SADA Trilokpur, Distt. Sirmour, H.P.

**Subject: Submission of ATR/Progress Report in the matter OA No.515/2022 titled as Dharamvir V/s State of Haryana & Ans in the Hon'ble national Green Tribunal New Delhi.**

Sir/Madam,

Please find enclosed herewith a copy of the Orders dated 17.07.2025 passed by Honb'le NGT in the matter subject cited above. In this regard, all concerned departments are requested to examine the Orders in light of their respective mandates and submit an Action Taken Report (ATR) / Progress Report to this office within three (03) weeks from the date of issue of this communication. The latest compiled report submitted by HPSPCB in the Hon'ble NGT is also enclosed for reference.

The report should detail specific steps taken, current status, and any challenges or constraints faced in implementation. Kindly treat the matter as urgent and ensure timely compliance.

Yours faithfully,

Encl: As above (sent via e-mail).

**Nodal Officer-cum-Regional Officer**  
**HPSPCB, RO, Paonta Sahib**

Copy to:

1. The **Member Secretary, HPSPCB Shimla**, for information please.
2. The **Deputy Commissioner, Sirmour** at Nahan for information please.
3. The **Additional District Magistrate, Sirmour** at Nahan for information please.
4. The **Nodal Officer** in the matter, **Deptt. Of EST& CC, GoHP**, US Club Shimla, for info please.
5. The **Sub-Divisional Magistrate, Nahan** Distt. Sirmour, for information please.

**Nodal Officer-cum-Regional Officer**  
**HPSPCB, RO, Paonta Sahib**



## H.P. STATE POLLUTION CONTROL BOARD

Regional Office Paonta Sahib  
, Himuda Complex, Plot No. 1-3, Shubhkera  
Teh. Paonta Sahib, Distt Sirmaur. H.P

01704-225870  
<https://hppcb.nic.in/>  
[pcbropaonta@gmail.com](mailto:pcbropaonta@gmail.com)



No.HPPCB/RO(Pt)/OA 515 of 2022 (E-12)/2025-1929-42

Dated: 21-8-2025

To

1. The Executive Engineer, JSV, Nahan, Distt. Sirmaur, H.P	2. The General Manage, DIC, Nahan, Distt. Sirmaur, H.P.
3. The BDO Nahan, Disttt. Sirmaur, H.P.	4. The MS, SADA Trilokpur, Distt. Sirmaur, H.P.
5. The Station House Officer, Police, Kala Amb, Tehsil Nahan District Sirmaur, H.P.	6. The RTO, Sirmaur at Nahan, Disttt. Sirmaur, H.P.
7. The Tehsildar, Nahan, Distt, Sirmaur, H.P	

**Subject: Regarding latest status/action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT.**

Sir/Madam

This is in reference to the subject matter cited above. In this context, it is submitted that, a complaint was filled by Sh. Dharamvir dated 23.04.2022 which relate to the issues of pollution in River Markanda, originating from Nahan division, District Sirmaur, Himachal Pradesh. The complaint was registered as original application no. 515/2022 Titled as Dharamvir Vs State Of Haryana and Anr.

Hon'ble NGT vide order dated 14.03.2023 constituted Joint Committee comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh), Ambala and Kurukshetra (Haryana) to look into all the issues involved. Joint committee submitted its report on 17.10.2023 and final report on 27.04.2024.

In addition to the report of joint committee, HP State Pollution Control Board also submitted its action taken reports and latest compliance cum action taken report was submitted on 17.05.2025 (Copy attached herewith) to Hon'ble NGT w.r.t the observations/recommendation of the joint committee. The case was last listed on 17.07.2025 and further listed for hearing on 04.09.2025.

As per directions of competent authority and Hon'ble NGT, HPPCB is required to file a progress report in continuation to the report filled on 17.05.2025.

Therefore, in view of above, it is requested to submit action taken/current status/progress report within 3 days, so that same can be further filled to Hon'ble NGT well within time pls.

The action points pertaining to stakeholder departments are as follows:

Sr. No	Action Point	Respondent Department
1	Operational status of STP Kala Amb, STP Trilokpur including detailed status of laying of sewerage lines, household connection, pending work along with action plan and timeline for the same.	JSV Nahan
2	Status of Household connection to STPs, total connections to be provided, total connection provided, pending work, along with action plan and timeline for the same.	BDO Nahan and JSV Nahan
3	Current Status of Solid Waste processing site, utilization of NCAP fund pending work along with action plan and timeline for the same.	SADA Trilokpur
4	Details of inspection/challan of unauthorized vehicles engaged in transportation/disposal of non-hazardous waste.	RTO Nahan and Police, Kala Amb
5	Determination of flood plain zone of river Markanda	JSV Nahan
6	Removal of encroachments if any on the land of river Markanda.	Revenue (Tehsildar/DRO) Nahan

2821

7	Status of development of non hazardous management site at Moginand	Department of Industries
8	Information sought by Department of Environment, Science Technology & Climate Change Paryavaran Bhawan, Near US Club, Shimla-1 vide letter no1328-1331 dated 26.07.2025:  Volume of water on the originating point of river Markanda (GPS: 30.51077, 77.36644: Refer: HPPCB latest Report page no. 10) and exit point of River Markanda (GPS: 30.496147, 77.210419: Refer: HPPCB latest Report page no. 10)	JSV Nahan

*Encl. - Sent through email!*



Mission LIFE

Yours faithfully

*[Signature]*  
2/8  
Regional Officer

HPPCB, RO, Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB Phase-III for information, please.
2. The Deputy Commissioner, Sirmaur at Nahan for information, please.
3. The Superintendent of Police, Sirmaur at Nahan for information and necessary action, please.
4. The Additional District Magistrate Sirmaur at Nahan for information and necessary action, please.
5. The Superintending Engineer, JSV, Nahan for information and necessary action, please.
6. The PO, DRDA, Sirmaur at Nahan for information and necessary action, please.
7. The District Revenue Officer, Sirmaur at Nahan for information and necessary action, please.

*[Signature]*  
2/8  
Regional Officer

HPSPCB, RO, Paonta Sahib

2822  
Online Portal For Data Monitoring

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
25-05-2025 00:00	100.46	20.92	25.06	7.07	0	0
25-05-2025 04:00	99.02	20.66	24.69	7.08	0	0
25-05-2025 08:00	91.19	18.97	22.73	7.09	0	0
25-05-2025 12:00	84.55	17.57	21.07	7.07	0	0
25-05-2025 16:00	77.01	15.97	19.19	7.07	0	0
25-05-2025 20:00	85.76	17.81	21.37	7.11	0	0
26-05-2025 00:00	90.87	18.88	22.65	7.08	0	0
26-05-2025 04:00	90.23	18.79	22.5	7.06	0	0
26-05-2025 08:00	82.4	17.08	20.53	7.1	7.9	48.18
26-05-2025 12:00	80.38	16.66	20.03	7.12	0	74
26-05-2025 16:00	82.5	17.14	20.56	7.09	0	74
26-05-2025 20:00	89.39	18.58	22.28	7.11	0	74
27-05-2025 00:00	90.28	18.77	22.5	7.09	0	0
27-05-2025 04:00	86.44	17.97	21.55	7.07	0	0
27-05-2025 08:00	84.46	17.54	21.05	7.1	6.39	58.5
27-05-2025 12:00	83.76	17.36	20.87	7.1	0	167
27-05-2025 16:00	85.62	17.82	21.34	7.09	0	167
27-05-2025 20:00	90.26	18.75	22.49	7.12	0	167
28-05-2025 00:00	90.83	18.91	22.65	7.06	0	0
28-05-2025 04:00	90.62	18.83	22.59	7.12	0	0
28-05-2025 08:00	86.86	18	21.65	7.11	0	0
28-05-2025 12:00	82.72	17.18	20.62	7.09	0.26	0
28-05-2025 16:00	83.81	17.39	20.89	7.08	0	0
28-05-2025 20:00	93.84	19.51	23.39	7.11	0	0
29-05-2025 00:00	95.22	19.86	23.75	7.05	0	0
29-05-2025 04:00	95.85	20.04	23.91	7.04	0	0
29-05-2025 08:00	88.34	18.37	22.02	7.08	0	0
29-05-2025 12:00	81.66	16.98	20.36	7.05	0	0
29-05-2025 16:00	81.58	16.98	20.34	7.03	0	0
29-05-2025 20:00	88.26	18.33	22	7.11	5.14	16.55
30-05-2025 00:00	92.87	19.28	23.14	7.15	0	0
30-05-2025 04:00	94.72	19.71	23.61	7.09	0	0.03
30-05-2025 08:00	98.79	20.58	24.63	7.11	12.09	47.61
30-05-2025 12:00	92.88	19.34	23.16	7.05	0	72
30-05-2025 16:00	89.41	18.59	22.29	7.08	0.22	72
30-05-2025 20:00	94.37	19.61	23.53	7.13	0	72
31-05-2025 00:00	97.53	20.29	24.31	7.11	0	0
31-05-2025 04:00	100.15	20.86	24.97	7.09	0	0
31-05-2025 08:00	92.37	19.21	23.02	7.09	5.81	8.44
31-05-2025 12:00	84.87	17.65	21.15	7.06	0	18
31-05-2025 16:00	88.2	18.38	21.99	7.02	0.9	18.96
31-05-2025 20:00	97.91	20.38	24.41	7.1	0	19
01-06-2025 00:00	102.29	21.3	25.5	7.13	0	0

## Online Portal For Data Monitoring

Industry: Kala Amb Infrastructure Development Company

From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03

## Report: 4 hour Avg Report

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
01-06-2025 04:00	104.3	21.73	26	7.13	0	0
01-06-2025 08:00	98.31	20.52	24.52	7.05	0	0
01-06-2025 12:00	92.15	19.18	22.97	7.08	0	0
01-06-2025 16:00	88.25	18.34	21.99	7.1	0	0
01-06-2025 20:00	93.03	19.36	23.19	7.1	0	0
02-06-2025 00:00	97.69	20.34	24.35	7.1	0	0
02-06-2025 04:00	103.49	21.53	25.8	7.13	9.53	6.13
02-06-2025 08:00	101.5	21.19	25.31	7.06	0	58
02-06-2025 12:00	91.64	19.05	22.84	7.11	0	58
02-06-2025 16:00	90.62	18.81	22.59	7.12	0	58
02-06-2025 20:00	97.88	20.37	24.39	7.12	0	58
03-06-2025 00:00	101.08	21.09	25.21	7.06	0	0
03-06-2025 04:00	101.63	21.21	25.34	7.07	0	0
03-06-2025 08:00	98.43	20.48	24.54	7.1	0	0
03-06-2025 12:00	90.99	18.94	22.68	7.07	0	0
03-06-2025 16:00	91.28	19.02	22.76	7.04	3.82	6.88
03-06-2025 20:00	98.22	20.44	24.49	7.08	0	16
04-06-2025 00:00	103.25	21.53	25.74	7.1	0	0
04-06-2025 04:00	104.02	21.66	25.93	7.12	0	0
04-06-2025 08:00	96.86	20.21	24.16	7.03	0	0
04-06-2025 12:00	94.2	19.61	23.49	7.07	0	0.06
04-06-2025 16:00	92.91	19.37	23.17	7.04	2.58	212.67
04-06-2025 20:00	97.79	20.4	24.37	7.07	2.36	221.82
05-06-2025 00:00						
05-06-2025 04:00	111.47	23.32	27.8	6.8	0	0
05-06-2025 08:00	97.63	20.36	24.35	7.04	0.45	71.61
05-06-2025 12:00	89.91	18.7	22.42	7.06	0.31	75
05-06-2025 16:00	88.15	18.35	21.98	7.05	2.45	100.67
05-06-2025 20:00	96.84	20.17	24.14	7.07	3.81	132.34
06-06-2025 00:00	101.64	21.17	25.34	7.11	0	0
06-06-2025 04:00	102.39	21.3	25.53	7.12	0	0
06-06-2025 08:00	94.53	19.69	23.57	7.04	0	0
06-06-2025 12:00	85.94	17.83	21.42	7.09	0	0
06-06-2025 16:00	83.62	17.4	20.84	7.07	3.07	150.74
06-06-2025 20:00	91.86	19.12	22.9	7.08	0	229
07-06-2025 00:00	96.9	20.18	24.15	7.11	0	0
07-06-2025 04:00	97.21	20.21	24.23	7.12	0	0
07-06-2025 08:00	90.93	18.93	22.66	7.07	0	27.45
07-06-2025 12:00	83.4	17.3	20.78	7.07	0	200
07-06-2025 16:00	81.73	16.96	20.37	7.03	1.04	238
07-06-2025 20:00	88.78	18.47	22.13	7.1	0	251
08-06-2025 00:00	91.26	18.99	22.75	7.09	0	0
08-06-2025 04:00	91.01	18.95	22.69	7.07	0	0

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
08-06-2025 08:00	83.59	17.32	20.82	7.14	0	0
08-06-2025 12:00	77.98	16.17	19.44	7.05	0	0
08-06-2025 16:00	74.78	15.48	18.63	7.08	8.5	23.45
08-06-2025 20:00	84.25	17.48	20.99	7.11	0	47
09-06-2025 00:00	91.5	19.03	22.81	7.08	0	0
09-06-2025 04:00	90.12	18.77	22.46	7.07	0	0
09-06-2025 08:00	82.34	17.05	20.52	7.07	0.5	0.96
09-06-2025 12:00	79.68	16.48	19.85	7.1	0	1
09-06-2025 16:00	75.51	15.66	18.81	7.06	0	1
09-06-2025 20:00	84.01	17.41	20.93	7.13	0	1
10-06-2025 00:00	88.55	18.38	22.07	7.13	0	0
10-06-2025 04:00	90.97	18.91	22.68	7.09	3.32	8.24
10-06-2025 08:00	82.41	17.1	20.54	7.08	0.62	32.41
10-06-2025 12:00	75.65	15.65	18.85	7.1	0	36
10-06-2025 16:00	72.19	14.93	17.98	7.08	4.79	93.63
10-06-2025 20:00	83.41	17.28	20.78	7.09	0	283
11-06-2025 00:00	85.74	17.78	21.37	7.1	0	0
11-06-2025 04:00	86.14	17.86	21.47	7.11	0	0
11-06-2025 08:00	82.85	17.17	20.65	7.06	0	0
11-06-2025 12:00	76.95	15.9	19.17	7.11	0	0
11-06-2025 16:00	76.29	15.82	19.01	7.08	0	0
11-06-2025 20:00	82.26	17.07	20.5	7.08	23.64	66.61
12-06-2025 00:00	85.6	17.77	21.34	7.08	0	0
12-06-2025 04:00	86.31	17.9	21.51	7.1	0	126.5
12-06-2025 08:00	81.37	16.87	20.28	7.08	0	230
12-06-2025 12:00	76.42	15.82	19.04	7.08	0.2	230
12-06-2025 16:00	76.64	15.87	19.09	7.1	0	230
12-06-2025 20:00	83.62	17.37	20.84	7.07	0	230
13-06-2025 00:00	87.45	18.17	21.8	7.06	0	0
13-06-2025 04:00	89.19	18.54	22.23	7.1	0	0
13-06-2025 08:00	85.22	17.68	21.24	7.1	0	0
13-06-2025 12:00	80.87	16.79	20.15	7.07	7.77	136.06
13-06-2025 16:00	79.85	16.52	19.89	7.14	0	160
13-06-2025 20:00	84.16	17.48	20.98	7.07	0	160
14-06-2025 00:00	89.93	18.72	22.42	7.08	0	0
14-06-2025 04:00	91.62	19.06	22.84	7.09	0	0
14-06-2025 08:00	83.08	17.24	20.71	7.08	0	0
14-06-2025 12:00	77.39	16.02	19.28	7.08	0	0.51
14-06-2025 16:00	76.71	15.91	19.12	7.06	0	1
14-06-2025 20:00	82.17	17.02	20.47	7.15	0	1
15-06-2025 00:00	84.39	17.52	21.03	7.08	0	0
15-06-2025 04:00	86.3	17.92	21.51	7.09	0	0
15-06-2025 08:00	89	18.48	22.18	7.09	6.2	43.97

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
15-06-2025 12:00	90.69	18.85	22.61	7.1	3.14	117.79
15-06-2025 16:00	86.42	17.96	21.55	7.05	1.85	127.95
15-06-2025 20:00	89.6	18.61	22.34	7.09	0	130
16-06-2025 00:00	91.3	19	22.76	7.08	0	0
16-06-2025 04:00	91.9	19.05	22.9	7.19	0	0.9
16-06-2025 08:00	87	18.07	21.68	7.1	0.23	1
16-06-2025 12:00	83.9	17.4	20.91	7.11	0	1
16-06-2025 16:00	84.13	17.47	20.97	7.08	0	1
16-06-2025 20:00	87.98	18.25	21.93	7.11	0	1
17-06-2025 00:00	88.74	18.43	22.11	7.12	0	0
17-06-2025 04:00	89.72	18.68	22.37	7.03	0	0
17-06-2025 08:00	30.19	5.97	7.49	7.12	0	0
17-06-2025 12:00	32.24	6.43	7.99	7.08	0	0.13
17-06-2025 16:00	32.38	6.43	8.03	7.12	0	2.76
17-06-2025 20:00	31.71	6.31	7.86	7.09	20.68	64.6
18-06-2025 00:00	30.7	6.12	7.61	7.11	0	0
18-06-2025 04:00	30.79	6.13	7.63	7.07	0	0.1
18-06-2025 08:00	30.77	6.17	7.63	7.03	0	1
18-06-2025 12:00	64.58	13.31	16.08	7.13	0	193.73
18-06-2025 16:00	71.01	14.68	17.68	7.09	0	201
18-06-2025 20:00	77.86	16.12	19.4	7.1	0.19	201
19-06-2025 00:00	84.33	17.52	21.02	7.08	1.04	2.31
19-06-2025 04:00	85.24	17.69	21.25	7.08	5.15	77.38
19-06-2025 08:00	82.42	17.08	20.54	7.1	0.33	115.44
19-06-2025 12:00	78.16	16.2	19.48	7.1	0	116
19-06-2025 16:00	80.48	16.67	20.05	7.11	0	116.16
19-06-2025 20:00	85.82	17.81	21.39	7.1	0.4	117
20-06-2025 00:00	87.37	18.14	21.77	7.12	0	0
20-06-2025 04:00	86.21	17.88	21.49	7.11	0	0
20-06-2025 08:00	85.81	17.85	21.39	7.08	0	200
20-06-2025 12:00	78.81	16.3	19.62	7.16	0.35	200.43
20-06-2025 16:00	77.94	16.13	19.42	7.1	0	201
20-06-2025 20:00	82.68	17.18	20.62	7.05	0	201
21-06-2025 00:00	83.06	17.28	20.7	7.05	0	0
21-06-2025 04:00	83.16	17.25	20.72	7.08	5.51	41.33
21-06-2025 08:00	79.36	16.45	19.77	7.09	0	101.17
21-06-2025 12:00	75.91	15.69	18.91	7.13	0	116.02
21-06-2025 16:00	77.95	16.18	19.43	7.04	2.82	505.6
21-06-2025 20:00	81.72	16.94	20.37	7.09	0	507
22-06-2025 00:00	83.32	17.28	20.76	7.1	0	0
22-06-2025 04:00	81.75	16.93	20.37	7.11	1.57	16.82
22-06-2025 08:00	81.91	16.97	20.41	7.08	0	41
22-06-2025 12:00	78.65	16.3	19.6	7.09	0.18	42

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
22-06-2025 16:00	79.47	16.49	19.8	7.07	0	42.52
22-06-2025 20:00	85.26	17.7	21.25	7.11	0	43
23-06-2025 00:00	86.49	17.95	21.56	7.09	0.26	0
23-06-2025 04:00	89.83	18.7	22.4	7.06	0	0.99
23-06-2025 08:00	85.97	17.85	21.43	7.11	0	1
23-06-2025 12:00	83.77	17.4	20.88	7.08	2.4	12.26
23-06-2025 16:00	81.02	16.78	20.19	7.1	0	23
23-06-2025 20:00	83.61	17.34	20.83	7.12	0	23
24-06-2025 00:00	87.04	18.1	21.69	7.08	0	0
24-06-2025 04:00	89.89	18.69	22.41	7.08	0	0.91
24-06-2025 08:00	91.19	18.99	22.74	7.05	4.04	32.21
24-06-2025 12:00	89.08	18.53	22.21	7.05	0	54
24-06-2025 16:00	82.53	17.14	20.57	7.08	0	54
24-06-2025 20:00	83.98	17.45	20.93	7.06	0.3	54.26
25-06-2025 00:00	82.12	17.06	20.47	7.08	0	0
25-06-2025 04:00	83.87	17.38	20.9	7.11	0	0
25-06-2025 08:00	87.53	18.2	21.82	7.08	2.99	26.26
25-06-2025 12:00	87.83	18.27	21.9	7.05	0	146
25-06-2025 16:00	86.95	18.11	21.67	7.03	0	146
25-06-2025 20:00	91.05	18.87	22.7	7.11	0	146
26-06-2025 00:00	95.8	19.94	23.88	7.09	0.29	0
26-06-2025 04:00	96.58	20.13	24.08	7.06	2.15	0.52
26-06-2025 08:00	71.63	14.81	17.84	7.08	1.2	131.93
26-06-2025 12:00	65.78	13.57	16.38	7.07	0	137.12
26-06-2025 16:00	63.14	13.03	15.73	7.04	8.53	226.71
26-06-2025 20:00	67.88	14.02	16.91	7.08	0	304
27-06-2025 00:00	73.59	15.2	18.33	7.11	0	0
27-06-2025 04:00	78.17	16.22	19.48	7.06	0	0
27-06-2025 08:00	79.12	16.38	19.71	7.12	0	0.84
27-06-2025 12:00	76.75	15.89	19.12	7.11	0	1
27-06-2025 16:00	71.09	14.71	17.71	7.07	0	1
27-06-2025 20:00	81.33	16.86	20.27	7.09	0	1
28-06-2025 00:00	98.05	20.42	24.45	7.07	0	0.69
28-06-2025 04:00	101.75	21.23	25.37	7.07	6.59	40.71
28-06-2025 08:00	86.38	17.97	21.54	7.06	0.31	119
28-06-2025 12:00	80.92	16.73	20.16	7.13	0	119
28-06-2025 16:00	76.53	15.84	19.06	7.1	0	119
28-06-2025 20:00	89.75	18.67	22.37	7.09	0	119
29-06-2025 00:00	106.51	22.22	26.56	7.09	0	0
29-06-2025 04:00	98.57	20.54	24.59	7.07	14.51	82.49
29-06-2025 08:00	97.53	20.31	24.33	7.06	0	185
29-06-2025 12:00	88.43	18.38	22.04	7.1	0	185
29-06-2025 16:00	75.91	15.68	18.91	7.13	0	185

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
29-06-2025 20:00	91.02	18.95	22.69	7.08	0	185
30-06-2025 00:00	102.58	21.36	25.58	7.09	0	0
30-06-2025 04:00	108.2	22.59	26.98	7.09	0	0
30-06-2025 08:00	102.21	21.35	25.5	7.02	0	0
30-06-2025 12:00	92.27	19.19	23.01	7.06	0	0
30-06-2025 16:00	78.7	16.34	19.61	7.07	0	0
30-06-2025 20:00	89.67	18.63	22.36	7.08	0	0
01-07-2025 00:00	96.14	19.98	23.96	7.13	0	0
01-07-2025 04:00	102.62	21.41	25.59	7.04	0	0
01-07-2025 08:00	103.09	21.5	25.71	7.06	0	84.02
01-07-2025 12:00	88.03	18.27	21.94	7.13	0	101
01-07-2025 16:00	73.24	15.15	18.24	7.08	0.29	101.52
01-07-2025 20:00	88.87	18.49	22.16	7.06	0.23	102
02-07-2025 00:00	103.75	21.66	25.87	7.08	0	0
02-07-2025 04:00	96.66	20.13	24.1	7.09	6.94	20.46
02-07-2025 08:00	62.25	12.84	15.5	7.05	0	137.9
02-07-2025 12:00	63.82	13.17	15.89	7.09	0.21	138
02-07-2025 16:00	62.62	12.93	15.59	7.06	0	138
02-07-2025 20:00	66.41	13.71	16.54	7.09	0	138
03-07-2025 00:00	67.71	14	16.86	7.09	0	0
03-07-2025 04:00	69.58	14.4	17.33	7.07	0	0
03-07-2025 08:00	66.16	13.64	16.47	7.1	0	50.75
03-07-2025 12:00	63.82	13.13	15.89	7.1	0	100.82
03-07-2025 16:00	65.21	13.45	16.24	7.06	0.21	121
03-07-2025 20:00	67.79	13.96	16.88	7.1	0	201
04-07-2025 00:00	69.35	14.35	17.28	7.07	0	0
04-07-2025 04:00	69.34	14.3	17.27	7.1	0	0
04-07-2025 08:00	71.01	14.63	17.68	7.12	0	72.79
04-07-2025 12:00	68.9	14.26	17.16	7.04	0	110
04-07-2025 16:00	66.66	13.75	16.6	7.07	0	110
04-07-2025 20:00	68.29	14.09	17.01	7.11	0	110
05-07-2025 00:00	69.13	14.28	17.22	7.07	0.5	0.65
05-07-2025 04:00	71.16	14.7	17.72	7.09	0.91	2.04
05-07-2025 08:00	71.76	14.79	17.87	7.11	0	119.11
05-07-2025 12:00	70.12	14.45	17.46	7.13	0	179
05-07-2025 16:00	70.46	14.53	17.55	7.11	0.47	179.54
05-07-2025 20:00	71.36	14.77	17.78	7.06	3.13	185.49
06-07-2025 00:00	71.4	14.79	17.79	7.05	1.61	2.64
06-07-2025 04:00	73.24	15.16	18.25	7.06	0.8	6.34
06-07-2025 08:00	71.69	14.77	17.85	7.13	0.17	8.62
06-07-2025 12:00	70.87	14.64	17.66	7.05	0	9.49
06-07-2025 16:00	70.45	14.57	17.55	7.1	0.44	11.46
06-07-2025 20:00	75.34	15.59	18.78	7.06	0	12

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
07-07-2025 00:00	83.39	17.29	20.77	7.13	0	0
07-07-2025 04:00	82.15	17.04	20.47	7.1	3.03	4.85
07-07-2025 08:00	76.78	15.9	19.13	7.09	0.48	108.13
07-07-2025 12:00	72.7	15.03	18.12	7.06	0	176.86
07-07-2025 16:00	81.17	16.82	20.23	7.07	0	177.44
07-07-2025 20:00	92.6	19.25	23.08	7.11	0.36	178.88
08-07-2025 00:00	110.8	23.13	27.64	7.06	0	0
08-07-2025 04:00	115.89	24.24	28.92	7.04	0	0
08-07-2025 08:00	104.88	21.88	26.15	7.1	0	125.37
08-07-2025 12:00	87.36	18.16	21.77	7.08	0	200.25
08-07-2025 16:00	100.54	20.9	25.07	7.11	1.08	209.27
08-07-2025 20:00	111.9	23.33	27.91	7.1	1.05	211
09-07-2025 00:00	120.84	25.31	30.15	7.05	0	0
09-07-2025 04:00	124.28	25.99	31.01	7.08	0	0
09-07-2025 08:00	114.98	24.02	28.68	7.07	0	85.37
09-07-2025 12:00	106.01	22.14	26.44	7.07	0.18	110.28
09-07-2025 16:00	103.97	21.69	25.93	7.09	0.84	111.92
09-07-2025 20:00	129.93	27.16	32.41	7.11	2.94	145.58
10-07-2025 00:00	136.39	28.56	34.03	7.11	0.34	0.4
10-07-2025 04:00	131.06	27.43	32.7	7.07	4.21	8.6
10-07-2025 08:00	88.26	18.34	22	7.07	0	78
10-07-2025 12:00	84.51	17.54	21.06	7.14	0	78
10-07-2025 16:00	80.58	16.72	20.08	7.06	0.65	79.28
10-07-2025 20:00	84.81	17.59	21.14	7.08	0	81
11-07-2025 00:00	90.68	18.83	22.6	7.11	0	0
11-07-2025 04:00	96.22	19.99	23.99	7.11	6.17	53.87
11-07-2025 08:00	86.75	18.03	21.62	7.08	0	129
11-07-2025 12:00	81.96	17	20.42	7.08	0.76	129.21
11-07-2025 16:00	82.89	17.19	20.66	7.09	0	131.98
11-07-2025 20:00	89.54	18.61	22.32	7.06	0	132
12-07-2025 00:00	95.2	19.76	23.72	7.14	0.41	0.46
12-07-2025 04:00	98.14	20.42	24.47	7.08	0	1.78
12-07-2025 08:00	85.16	17.69	21.23	7.08	0	2.78
12-07-2025 12:00	80.9	16.78	20.16	7.07	0	3
12-07-2025 16:00	87.21	18.1	21.73	7.12	0	3.96
12-07-2025 20:00	93.4	19.44	23.28	7.11	0.21	4
13-07-2025 00:00	96.78	20.16	24.13	7.08	0	0
13-07-2025 04:00	99.2	20.7	24.74	7.07	0	0
13-07-2025 08:00	90.39	18.79	22.53	7.09	3.85	10.79
13-07-2025 12:00	85.88	17.83	21.4	7.1	0.43	17
13-07-2025 16:00	95.56	19.87	23.82	7.11	0	17
13-07-2025 20:00	102.42	21.36	25.54	7.06	0	17.82
14-07-2025 00:00	102.37	21.33	25.53	7.1	0	0.15

## Online Portal For Data Monitoring

Industry: Kala Amb Infrastructure Development Company

From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03

## Report: 4 hour Avg Report

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
14-07-2025 04:00	104.1	21.73	25.96	7.09	0	1
14-07-2025 08:00	101.64	21.19	25.35	7.09	3.95	73.78
14-07-2025 12:00	95.2	19.78	23.73	7.11	0.84	170.65
14-07-2025 16:00	97.2	20.23	24.24	7.08	0.62	172
14-07-2025 20:00	102.57	21.38	25.58	7.09	0.19	172.16
15-07-2025 00:00	105.07	21.91	26.2	7.08	0	0.51
15-07-2025 04:00	106.28	22.17	26.5	7.09	7.38	41.6
15-07-2025 08:00	100.47	20.92	25.05	7.1	0.9	122.08
15-07-2025 12:00	93.14	19.38	23.22	7.09	1.38	129.18
15-07-2025 16:00	94.41	19.67	23.54	7.04	1.54	160.36
15-07-2025 20:00	102.99	21.48	25.68	7.08	0.49	233.37
16-07-2025 00:00	104.77	21.84	26.12	7.1	0.2	0
16-07-2025 04:00	107.28	22.39	26.76	7.07	3.76	6.06
16-07-2025 08:00	109.21	22.81	27.24	7.08	0	14
16-07-2025 12:00	104.15	21.74	25.98	7.04	0.96	14.25
16-07-2025 16:00	99.56	20.77	24.82	7.09	1.3	17.65
16-07-2025 20:00	105.09	21.91	26.21	7.07	0.08	24.71
17-07-2025 00:00	110.18	23.03	27.48	7.08	1.76	1.92
17-07-2025 04:00	111.13	23.19	27.71	7.12	2.37	17.46
17-07-2025 08:00	94.23	19.61	23.49	7.09	6.23	137.01
17-07-2025 12:00	78.69	16.33	19.61	7.06	0.58	242.42
17-07-2025 16:00	76.5	15.86	19.06	7.1	2.17	249.6
17-07-2025 20:00	80.3	16.63	20	7.13	8.01	270.66
18-07-2025 00:00	82.76	17.18	20.62	7.07	5.98	9.87
18-07-2025 04:00	79.66	16.51	19.84	7.09	3.5	29.32
18-07-2025 08:00	78.37	16.23	19.53	7.09	7.98	129.01
18-07-2025 12:00	71.94	14.87	17.92	7.09	0.21	198.01
18-07-2025 16:00	73.01	15.08	18.19	7.1	0	199
18-07-2025 20:00	77.48	16.05	19.3	7.07	0	199
19-07-2025 00:00	78.93	16.32	19.66	7.14	0.29	0.3
19-07-2025 04:00	80	16.59	19.94	7.07	1.75	3.13
19-07-2025 08:00	75.41	15.61	18.79	7.07	1.63	52.12
19-07-2025 12:00	69.68	14.39	17.35	7.1	0	206
19-07-2025 16:00	70.97	14.65	17.68	7.09	0	206.26
19-07-2025 20:00	76.75	15.9	19.13	7.05	0.32	207
20-07-2025 00:00	78.11	16.18	19.46	7.08	0	0
20-07-2025 04:00	80.31	16.63	20.01	7.1	0	0.24
20-07-2025 08:00	75.28	15.62	18.76	7.06	0.58	3
20-07-2025 12:00	72.38	14.99	18.04	7.08	0	8.63
20-07-2025 16:00	73.93	15.3	18.42	7.08	2.56	15.17
20-07-2025 20:00	78	16.18	19.44	7.04	16.01	100.8
21-07-2025 00:00	80.58	16.72	20.07	7.1	0.23	0.7
21-07-2025 04:00	83.28	17.28	20.76	7.08	0	1

## Online Portal For Data Monitoring

Industry: Kala Amb Infrastructure Development Company

From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03

## Report: 4 hour Avg Report

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
21-07-2025 08:00	86.16	17.91	21.48	7.07	0	32.53
21-07-2025 12:00	83.83	17.4	20.89	7.11	0.21	311.64
21-07-2025 16:00	83.37	17.29	20.78	7.11	0	312
21-07-2025 20:00	86.33	17.93	21.52	7.09	0	312
22-07-2025 00:00	88.48	18.41	22.06	7.04	0	0
22-07-2025 04:00	88.53	18.36	22.06	7.12	0	0
22-07-2025 08:00	85.32	17.74	21.27	7.06	1.02	1.25
22-07-2025 12:00	82.36	17.11	20.53	7.06	0	2
22-07-2025 16:00	81.37	16.87	20.27	7.11	0	166.18
22-07-2025 20:00	84.88	17.65	21.15	7.08	0	313
23-07-2025 00:00	88.28	18.32	22	7.1	0	0
23-07-2025 04:00	89.14	18.5	22.23	7.06	0	0
23-07-2025 08:00	80.05	16.57	19.94	7.13	0	0.79
23-07-2025 12:00	75.49	15.61	18.81	7.11	0	2
23-07-2025 16:00	76.95	15.92	19.17	7.11	2.89	93.5
23-07-2025 20:00	84.47	17.54	21.05	7.09	0	213
24-07-2025 00:00	86.79	18.02	21.64	7.09	0	0
24-07-2025 04:00	87.57	18.19	21.83	7.07	0	0
24-07-2025 08:00	81.23	16.87	20.24	7.06	1.61	23.8
24-07-2025 12:00	72.31	14.95	18.01	7.09	0	224.39
24-07-2025 16:00	78.81	16.28	19.64	7.12	1.8	242.43
24-07-2025 20:00	81.87	16.98	20.4	7.11	0	244
25-07-2025 00:00	84.31	17.51	21.02	7.06	0	0
25-07-2025 04:00	84.84	17.62	21.15	7.08	4.27	6.48
25-07-2025 08:00	76.62	15.88	19.09	7.05	1.15	192.45
25-07-2025 12:00	73.94	15.31	18.42	7.07	0	239
25-07-2025 16:00	75.74	15.69	18.87	7.09	0	239
25-07-2025 20:00	80.33	16.63	20.02	7.08	6.47	257.07
26-07-2025 00:00	83.67	17.35	20.85	7.11	0	0
26-07-2025 04:00	83.34	17.29	20.77	7.08	0	0
26-07-2025 08:00	76.17	15.8	18.98	7.07	0	157.38
26-07-2025 12:00	72.13	14.91	17.97	7.09	0	300.25
26-07-2025 16:00	73.87	15.28	18.41	7.07	0	301
26-07-2025 20:00	78.52	16.27	19.57	7.09	0	301
27-07-2025 00:00	80.64	16.75	20.09	7.08	0	0
27-07-2025 04:00	82.58	17.15	20.58	7.11	0.3	0
27-07-2025 08:00	80.15	16.63	19.98	7.05	0	105.88
27-07-2025 12:00	78.2	16.18	19.48	7.12	0	300
27-07-2025 16:00	79.63	16.47	19.84	7.12	0	300
27-07-2025 20:00	82.04	17.03	20.44	7.08	0	300
28-07-2025 00:00	82.34	17.07	20.51	7.12	0.44	1.01
28-07-2025 04:00	81.95	16.98	20.42	7.12	0	3.37
28-07-2025 08:00	79.43	16.43	19.79	7.12	0	4

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
28-07-2025 12:00	73.24	15.13	18.24	7.12	0	4
28-07-2025 16:00	71.42	14.76	17.79	7.09	0.24	74.6
28-07-2025 20:00	73.81	15.3	18.39	7.08	3.79	313.48
29-07-2025 00:00	74.51	15.4	18.55	7.13	0	0
29-07-2025 04:00	78.26	16.21	19.5	7.09	0.76	0.9
29-07-2025 08:00	75.98	15.77	18.93	7.09	0	127.15
29-07-2025 12:00	76.7	15.88	19.11	7.12	0	4101.6
29-07-2025 16:00	77.37	16	19.27	7.12	0.73	4102
29-07-2025 20:00	76.17	15.8	18.98	7.06	0	4102.76
30-07-2025 00:00	77.69	16.06	19.35	7.13	0.25	0.42
30-07-2025 04:00	78.28	16.22	19.5	7.08	0.23	1.64
30-07-2025 08:00	72.79	15.08	18.13	7.07	0	2
30-07-2025 12:00	69.91	14.44	17.42	7.08	0.27	2
30-07-2025 16:00	70.77	14.64	17.62	7.09	0	2
30-07-2025 20:00	73.94	15.31	18.43	7.06	1.42	5.85
31-07-2025 00:00						
31-07-2025 04:00						
31-07-2025 08:00	78.01	16.15	19.43	7.13	0	136.22
31-07-2025 12:00	71.03	14.7	17.7	7.07	0.63	141.37
31-07-2025 16:00	66.68	13.79	16.61	7.06	0	143
31-07-2025 20:00	70.57	14.58	17.58	7.07	8.63	177.13
01-08-2025 00:00	72.63	15.08	18.1	7.03	0	0
01-08-2025 04:00	75.02	15.57	18.7	7.02	0	212.82
01-08-2025 08:00	71.8	14.87	17.88	7.08	0	361
01-08-2025 12:00	67.88	14.01	16.91	7.09	0	361
01-08-2025 16:00	66.19	13.67	16.48	7.08	0	361
01-08-2025 20:00	72.49	14.98	18.06	7.1	0.8	361.6
02-08-2025 00:00	74.66	15.52	18.61	7	0	0
02-08-2025 04:00	76.41	15.82	19.04	7.08	0	0
02-08-2025 08:00	72.23	14.92	17.99	7.11	0.19	129.41
02-08-2025 12:00	63.94	13.19	15.92	7.08	0	200
02-08-2025 16:00	61.92	12.76	15.42	7.08	0	200.48
02-08-2025 20:00	69.28	14.3	17.26	7.08	1.03	202.82
03-08-2025 00:00	71.74	14.83	17.87	7.1	0	0
03-08-2025 04:00	73.39	15.2	18.28	7.08	0	0
03-08-2025 08:00	71.5	14.82	17.81	7.06	0	0
03-08-2025 12:00	64.66	13.28	16.09	7.13	0	0.97
03-08-2025 16:00	67.08	13.86	16.71	7.06	0.29	1
03-08-2025 20:00	71.08	14.73	17.71	7.06	0	1
04-08-2025 00:00	71.87	14.87	17.9	7.08	0	0
04-08-2025 04:00	73.06	15.12	18.2	7.06	0	0
04-08-2025 08:00	72.68	15.01	18.1	7.1	0	164.56
04-08-2025 12:00	69.96	14.43	17.43	7.08	0	302

**Industry: Kala Amb Infrastructure Development Company**

**From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03**

**Report: 4 hour Avg Report**

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
04-08-2025 16:00	71.95	14.88	17.93	7.08	1.73	302.15
04-08-2025 20:00	74.67	15.43	18.6	7.1	48.97	414.34
05-08-2025 00:00	73.11	15.08	18.2	7.14	7.78	24.6
05-08-2025 04:00	74.56	15.41	18.58	7.07	0	27.84
05-08-2025 08:00	74.65	15.43	18.6	7.1	0.24	113.67
05-08-2025 12:00	72.37	14.99	18.03	7.08	0.49	310.14
05-08-2025 16:00	67.89	14.02	16.9	7.12	0	311
05-08-2025 20:00	70.57	14.6	17.57	7.08	1.27	313.63
06-08-2025 00:00	71.62	14.83	17.85	7.05	0	0.81
06-08-2025 04:00	73.87	15.25	18.4	7.08	0	1
06-08-2025 08:00	73.91	15.3	18.41	7.08	0	157.39
06-08-2025 12:00	64.36	13.27	16.02	7.08	0	313
06-08-2025 16:00	68.99	14.27	17.19	7.04	1.18	313.35
06-08-2025 20:00	74.19	15.34	18.48	7.11	54.36	436.03
07-08-2025 00:00	75.01	15.5	18.68	7.12	5.21	18.84
07-08-2025 04:00	76.27	15.78	19	7.13	0	20
07-08-2025 08:00	67.48	13.96	16.8	7.06	0.32	21.76
07-08-2025 12:00	60.4	12.39	15.03	7.1	0	22
07-08-2025 16:00	62.94	12.97	15.68	7.04	0	22.34
07-08-2025 20:00	69.38	14.35	17.27	7.08	0	23
08-08-2025 00:00	71.24	14.72	17.74	7.07	0	0
08-08-2025 04:00	72.52	14.98	18.06	7.1	0	0.53
08-08-2025 08:00	64.21	13.24	15.99	7.07	0	1
08-08-2025 12:00	60.43	12.41	15.04	7.11	0	1.57
08-08-2025 16:00	72.05	14.91	17.95	7.08	0	2
08-08-2025 20:00	78.29	16.21	19.51	7.09	23.7	76.49
09-08-2025 00:00	78.86	16.34	19.65	7.1	0	0
09-08-2025 04:00	77.26	16	19.25	7.1	0	0.25
09-08-2025 08:00	70.97	14.68	17.68	7.1	0	1
09-08-2025 12:00	67.83	14.05	16.9	7.03	0	1.16
09-08-2025 16:00	69.1	14.26	17.21	7.05	0	2
09-08-2025 20:00	73.26	15.16	18.24	7.12	1.17	5.9
10-08-2025 00:00	76.28	15.78	19	7.11	0	0.76
10-08-2025 04:00	79.22	16.41	19.74	7.08	0	1.53
10-08-2025 08:00	76.05	15.72	18.95	7.05	0	2
10-08-2025 12:00						
10-08-2025 16:00	89.16	18.5	22.21	7.14	0	3
10-08-2025 20:00	81	16.79	20.18	7.11	0	3.59
11-08-2025 00:00	76.48	15.82	19.05	7.09	0.25	1.6
11-08-2025 04:00					0	2.28
11-08-2025 08:00					0	3
11-08-2025 12:00					0	3
11-08-2025 16:00					0	3

## Online Portal For Data Monitoring

Industry: Kala Amb Infrastructure Development Company

From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03

## Report: 4 hour Avg Report

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
11-08-2025 20:00					48.79	84.22
12-08-2025 00:00					15.2	52.3
12-08-2025 04:00					0.44	63
12-08-2025 08:00					0.67	64.31
12-08-2025 12:00					0	66.71
12-08-2025 16:00					0.22	67
12-08-2025 20:00					0	68.26
13-08-2025 00:00					0.19	0
13-08-2025 04:00					0	0
13-08-2025 08:00					0	0.28
13-08-2025 12:00	60.54	12.48	15.08	7.1	4.2	3.04
13-08-2025 16:00	15.28	2.8	3.75	7.11	0.46	8.29
13-08-2025 20:00	14.27	2.61	3.5	7.08	0	9
14-08-2025 00:00	14.86	2.75	3.65	7.09	0.39	0.73
14-08-2025 04:00	18.49	3.47	4.55	7.14	0	1.97
14-08-2025 08:00	21.94	4.24	5.42	7.08	1.04	5.9
14-08-2025 12:00	24.62	4.83	6.09	7.07	0	7.75
14-08-2025 16:00	26.58	5.22	6.58	7.09	0	8
14-08-2025 20:00	31.79	6.35	7.88	7.09	0.51	9.22
15-08-2025 00:00	38.02	7.66	9.43	7.12	0	0
15-08-2025 04:00	40.95	8.28	10.17	7.08	0.44	0.47
15-08-2025 08:00	39.91	8.07	9.91	7.09	0.71	4.97
15-08-2025 12:00	36.76	7.42	9.13	7.07	0	7
15-08-2025 16:00	42.16	8.57	10.48	7.05	0	7.5
15-08-2025 20:00	45.78	9.33	11.38	7.08	0	8.33
16-08-2025 00:00	45.24	9.17	11.24	7.12	0	0
16-08-2025 04:00	45.89	9.3	11.4	7.11	0	0.82
16-08-2025 08:00	45.31	9.21	11.26	7.09	0	1
16-08-2025 12:00	40.76	8.27	10.12	7.08	0	1
16-08-2025 16:00	42.42	8.57	10.53	7.11	0	1.02
16-08-2025 20:00	46.35	9.44	11.53	7.07	0.25	3.42
17-08-2025 00:00	47.62	9.71	11.83	7.1	0	0.45
17-08-2025 04:00	49.67	10.13	12.35	7.09	0	1
17-08-2025 08:00	51.32	10.5	12.77	7.04	0	1
17-08-2025 12:00	50.67	10.34	12.61	7.09	0	1.25
17-08-2025 16:00	47.95	9.76	11.92	7.15	4.6	3.41
17-08-2025 20:00	51.5	10.53	12.81	7.1	11.4	125.91
18-08-2025 00:00	50.3	10.29	12.51	7.08	0.24	0.74
18-08-2025 04:00	48.17	9.85	11.98	7.08	0	1.58
18-08-2025 08:00	44.45	9.03	11.04	7.11	0	2.07
18-08-2025 12:00	50.14	10.26	12.47	7.07	0.21	3
18-08-2025 16:00	51.82	10.58	12.89	7.11	0	3.87
18-08-2025 20:00	52.82	10.81	13.14	7.08	0	4

## Online Portal For Data Monitoring

Industry: Kala Amb Infrastructure Development Company

From Date: 2025-05-25 00:00:00 To Date: 2025-08-24 10:01:03

## Report: 4 hour Avg Report

Date / Time	COD (ETP_1)	BOD (ETP_1)	TSS (ETP_1)	pH (ETP_1)	FLOW (ETP_1)	Today_Flow_Totalizer (ETP_1)
19-08-2025 00:00	49.84	10.19	12.4	7.08	0	0.01
19-08-2025 04:00	44.08	8.99	10.96	7.02	0	1
19-08-2025 08:00	50.81	10.38	12.63	7.11	0	1
19-08-2025 12:00	49.8	10.19	12.39	7.06	0	1
19-08-2025 16:00	51.2	10.49	12.74	7.08	0	1.12
19-08-2025 20:00	49.61	10.12	12.34	7.09	0.73	6.75
20-08-2025 00:00	47.65	9.68	11.84	7.09	0	0.63
20-08-2025 04:00	46.15	9.4	11.47	7.09	0	1
20-08-2025 08:00	47.39	9.67	11.79	7.06	0	117.42
20-08-2025 12:00	49.83	10.19	12.4	7.06	0	301
20-08-2025 16:00	51.57	10.55	12.83	7.08	0	301
20-08-2025 20:00	48.59	9.92	12.08	7.08	0	301
21-08-2025 00:00	46.89	9.55	11.65	7.1	0	0
21-08-2025 04:00	45.96	9.39	11.44	7.02	0	0
21-08-2025 08:00	34.72	6.94	8.61	7.12	0	0.08
21-08-2025 12:00	31.47	6.26	7.8	7.1	0	1
21-08-2025 16:00	31.43	6.23	7.79	7.12	0	1
21-08-2025 20:00	34.45	6.87	8.54	7.13	18.16	37.62
22-08-2025 00:00	36.48	7.33	9.05	7.09	0	0
22-08-2025 04:00	36.13	7.27	8.97	7.08	0	0
22-08-2025 08:00	35.78	7.2	8.88	7.08	0	84.09
22-08-2025 12:00	36.57	7.35	9.08	7.08	0	150.38
22-08-2025 16:00	44.14	8.95	10.96	7.09	0	151
22-08-2025 20:00	42.91	8.75	10.66	7.06	0	151
23-08-2025 00:00	41.11	8.35	10.21	7.09	0	0
23-08-2025 04:00	40.45	8.2	10.05	7.08	0	0.34
23-08-2025 08:00	40.42	8.21	10.04	7.06	0	1
23-08-2025 12:00	42.64	8.65	10.59	7.09	0	1.12
23-08-2025 16:00	42.75	8.64	10.62	7.13	0.51	2.12
23-08-2025 20:00	42.18	8.52	10.47	7.14	0	5
24-08-2025 00:00	45.82	9.32	11.39	7.08	0	0
24-08-2025 04:00	43.6	8.88	10.84	7.03	0	0
24-08-2025 08:00	43.9	8.9	10.91	7.09	0	0
Average Data	78.29	16.22	19.51	7.09	1.16	89.59



# NOBLE PROCESS INSTRUMENTS

Plot no-18A, Maharaja Agrasan Towel Market, Gohana Road Panipat -132103 Haryana  
EMAIL: inobelprocess@gmail.com

## Calibration Certificate

Page No.1 of 1

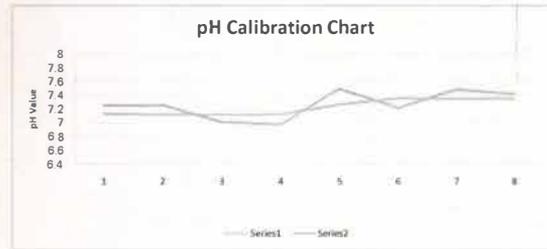
Customer Name & Address  CETP KALA AMB INSTRUCTURE DEVELOPMENT COMPANY KALA AMB HIMACHAL	Certificate No.	NPI/WQA/131
	Date of issue	17.06.2025
	Date of calibration	17.06.2025
	Calibration Valid Upto	16.0.2025
	Service request no. & Date	

Instrument Detail				
Name	Water Quality Analyser(ETP & STP PLANT)	Parameters	Range	Least Count
Make	Nobel Process Instruments (NPI)	pH	0 - 14 pH	0.1 pH
Ins. Id.	Nil	COD	0-1000mg/l	1mg/l
Sr. No	2205007100949	BOD	0-1000mg/l	0.2mg/l
Model	NPI-WA-01	TSS	0-1000mg/l	1mg/l

Environmental Condition			
Temperature (°C)	25 ± 3	Humidity (%RH)	35 to 70

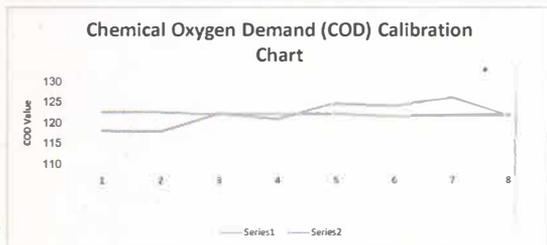
pH							
Sr. No.	Date	Time	Sample ID	UUC Value	Test Results	Variation	% Error
1	17.06.2025	08.00 AM	1075-1	7.14	7.25	0.11	1.54
2	17.06.2025	09.00 AM	1075-2	7.12	7.26	0.14	1.97
3	17.06.2025	10.00 AM	1075-3	7.12	7.02	-0.10	-1.40
4	17.06.2025	11.00 AM	1075-4	7.13	6.98	-0.15	3.00
5	17.06.2025	12.00 PM	1075-5	7.27	7.5	0.23	3.16
6	17.06.2025	01.00 PM	1075-6	7.36	7.22	-0.14	-1.90
7	17.06.2025	02.00 PM	1075-7	7.35	7.49	-0.14	-1.90
8	17.06.2025	03.00 PM	1075-8	7.35	7.42	0.07	0.95

Test Results  
Min Max  
6.98 7.50



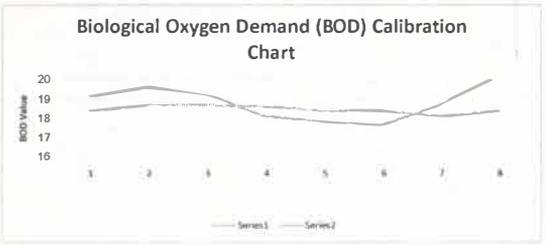
Chemical Oxygen Demand (COD)							
Sr. No.	Date	Time	Sample ID	UUC Value	Test Results	Variation	% Error
1	17.06.2025	08.00 AM	1075-1	122.52	118.2	-4.32	-3.53
2	17.06.2025	09.00 AM	1075-2	122.51	117.98	-4.53	-3.70
3	17.06.2025	10.00 AM	1075-3	121.99	122.25	0.26	0.21
4	17.06.2025	11.00 AM	1075-4	122.25	120.88	-1.37	-1.12
5	17.06.2025	12.00 PM	1075-5	122.14	124.64	2.50	2.05
6	17.06.2025	01.00 PM	1075-6	121.42	123.96	2.54	2.09
7	17.06.2025	02.00 PM	1075-7	121.73	126	4.27	3.51
8	17.06.2025	03.00 PM	1075-8	121.69	121.54	-0.15	-0.12

Test Results  
Min Max  
117.98 126.00



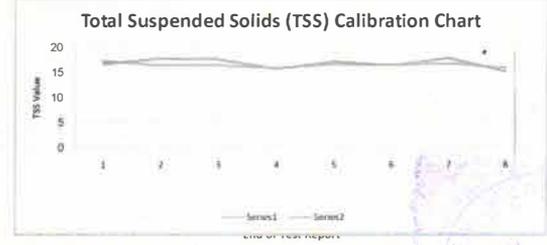
Biological Oxygen Demand (BOD3 day, at 27 OC)							
Sr. No.	Date	Time	Sample ID	UUC Value	Test Results	Variation	% Error
1	17.06.2025	08.00 AM	1075-1	18.42	19.14	0.72	3.91
2	17.06.2025	09.00 AM	1075-2	18.69	19.63	0.94	5.03
3	17.06.2025	10.00 AM	1075-3	18.7	19.26	0.56	2.99
4	17.06.2025	11.00 AM	1075-4	18.64	18.12	-0.52	-2.79
5	17.06.2025	12.00 PM	1075-5	18.42	17.86	-0.56	-3.04
6	17.06.2025	01.00 PM	1075-6	18.38	17.66	-0.72	-3.92
7	17.06.2025	02.00 PM	1075-7	18.12	18.74	0.62	3.42
8	17.06.2025	03.00 PM	1075-8	18.4	20.2	1.80	9.78

Test Results  
Min Max  
17.66 20.20



Total Suspended Solids (TSS)							
Sr. No.	Date	Time	Sample ID	UUC Value	Test Results	Variation	% Error
1	17.06.2025	08.00 AM	1075-1	17.31	16.74	-0.57	-3.29
2	17.06.2025	09.00 AM	1075-2	16.44	17.82	1.38	8.39
3	17.06.2025	10.00 AM	1075-3	16.48	17.66	1.18	7.16
4	17.06.2025	11.00 AM	1075-4	15.91	15.76	-0.15	-0.94
5	17.06.2025	12.00 PM	1075-5	16.67	17.24	0.57	3.42
6	17.06.2025	01.00 PM	1075-6	16.47	16.44	-0.03	-0.18
7	17.06.2025	02.00 PM	1075-7	16.83	17.86	1.03	6.12
8	17.06.2025	03.00 PM	1075-8	15.94	15.24	-0.70	-4.39

Test Results  
Min Max  
15.24 17.86



\*\*\*\*End of Test Report\*\*\*\*

*Parveen*  
Noble Process Instruments



**H.P.STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
(See Rule 26)

Report No: 83684/W-19248

28/08/2025

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **06/08/2025** from **Jitender Singh, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, Sirmaur, Nahan** Distt. **Sirmaur, H.P. 173030** on dated **05/08/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **06/08/2025** to **28/08/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	BOD	7.5	mg/L	30	Within Permissible Limit
2	Hexavalent Chromium	BDL (DL-0.05)	mg/L	0.1	--
3	Oil and Grease	4.4	mg/L	10	Within Permissible Limit
4	Sulphate	79.36	mg/L	1000	Within Permissible Limit
5	TSS	6.95	mg/L	100	Within Permissible Limit
6	Total KJELDAHL-N	Not Analyzed	-	50	--
7	TDS	1950.00	mg/L	NA	NA
8	Mercury	BDL (DL-0.005)	mg/L	0.01	--
9	Lead	BDL (DL-0.05)	mg/L	0.1	--
10	Sulfide (S <sub>2</sub> -)	BDL (DL-1.0)	mg/L	N/A	-
11	pH	8.17	--	6.0-9.0	Within Permissible Limit
12	COD	205.0	mg/L	250	Within Permissible Limit

13	Bio-assay Test	90.0	%	90-100	Within Permissible Limit
14	Phenolic Compounds(as C <sub>6</sub> H <sub>5</sub> OH)	BDL (DL-0.1)	mg/L	1	--
15	Total Phosphate	4.87	mg/L	5	Within Permissible Limit
16	Phosphate (as P)	1.59	mg/L	N/A	-
17	Ammonical Nitrogen	BDL ( DL-5.0)	mg/L	50	--

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **28/08/2025**

**Remarks of Lab Head:**

'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.



**Dr Kuldeep Negi, SO**  
(State Board Analyst)  
RL Paonta

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY  
Ogli, Nahan, Sirmour, Nahan,  
Distt.Sirmaur, H.P.173030



**H.P. STATE POLLUTION CONTROL BOARD**  
**FORM X**  
**REPORT BY STATE BOARD ANALYST**  
 (See Rule 26)

Report No: 5392/W-18569

14/07/2025

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **23/06/2025** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta a Grab** sample of **Final Outlet of ETP-cum-STP** of **Ruchira Papers Limited (Writing And Printing Unit), Rampur Jattan Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.), Nahar Distt. Sirmour, H.P. 173030** on dated **23/06/2025** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **23/06/2025** to **14/07/2025** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	BOD	10.0	mg/L	NA	NA
2	pH	7.70	--	NA	NA
3	COD	150.0	mg/L	NA	NA
4	TSS	14.20	mg/L	NA	NA

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **14/07/2025**

Remarks of Lab Head:

----



**Dr Kuldeep Negi, SO**  
 (State Board Analyst)  
 RL Paonta

**From:**

H.P. STATE POLLUTION CONTROL BOARD,  
RL Paonta

**To:**

Ruchira Papers Limited (Writing And Printing Unit)  
Rampur Jattan Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.), Nahan,  
Distt.Sirmaur, H.P.173030

**Regarding latest status/action taken report in the matter of OA No. 515/2022 titled as Dharmvir V/s state of Haryana and others.**

Sr. No	Action Point	Respondent Department.
1	Operational status of STP Kala Amb, STP Trilokpur including detailed status of laying of sewerage lines, household connection, pending work along with action plan and timeline for the same.	<p><b><u>STP KalaAmb:-</u></b>This STP has been constructed and being operated by the DIC. However the domestic sewerage connections were also proposed to be issued against this STP by Jal Shakti Vibhag. Although some portion of Jattan wala Village was also connected to this STP of Kala-Amb operated by the Industries Department and testing was done successfully. The matter was also taken up with the DIC to permit this department for sewerage flow, but during prevailing current monsoon season 2025, the Main Sewer Trunk Line has been damaged at various RDs which will be restored after monsoon season. The scheme is expected to be operational by 31th Dec, 2025.</p> <p><b><u>STP Trilokpur:-</u></b>The case of taking concerned and approval of operation of STP is being taken from the HPSPCBL and this office is in liaison with HPSPCBL authorities for the same. The Main Sewer Trunk Line was laid and testing was done successfully. But the consumers were not ready to take connections from household chambers. Therefore, the Worthy D.C. Sirmour and the BDO Nahan were requested for campaign of awareness for sewerage connections. Accordingly, 175 No. applications of sewerage connections were received through BDO Nahan. The sewerage connections are being issued to the beneficiaries of Trilokpur village and due to that, the STP is gaining load for its treatment. Sewerage Connections were also started issuing for Kheri and Johron village area but the Main Trunk Sewer Line has been damaged in current rainy season near Jai Bharat Steel Factory at village Johron. The restoration process will be started after monsoon season 2025. Estimates are being prepared for the same and tender will be called as per approval. After restoration, the sewerage</p>

		connections will be made functional. The scheme is expected to be operational by 31th Dec, 2025.
2	Status of Household connection to STPs, total connections to be provided, total connection provided, pending work, along with action plan and timeline for the same.	<p>The STP Trilokpur:- The provision of sewerage connection is 650 Nos out of which 175 Nos form has been received and Laying, jointing of sewerage connection to main sewer trunk is in progress.</p> <p>The consent of Establish of (CTE) and (CTO) apply through HPPCB online Portal on dated 20.08.2025 and same is awaited for approval.</p> <p>STP KalaAmb:- The provision of sewerage connection is 750 Nos as per proposal. Part -Ist Status of Kala Amb area: 85% of the work for Kala-Amb Part is completed and scheme is expected to be operational by 31th Dec, 2025.</p>
3	Current Status of Solid Waste processing site, utilization of NCAP fund pending work along with action plan and timeline for the same.	Not pertains to this office.
4	Detail of inspection /Challan of unauthorized vehicle engaged in transportation/disposal of non-hazardous waste..	Not pertains to this office.
5	Determination of flood plain zone of river Markanda	The detail project report (DPR) is submitted to Project Director PMU/SDMA Mandi vide this office letter No. 701 dated 28.4.2025 of Rs. 143.36 lakh only titled as ("Flood Plain Zoning Studies in Markanda river along with its main tributaries in Sirmour District Himachal Pradesh) and proposal also submitted to HP State Disaster Management Authority vide Proposal ID: 156 dated 28.04.2025 for necessary approval.
6	Removal of encroachment if any on the land of river Markanda.	Not pertains to this office.
7.	Status of development of non hazardous management site at Moginand.	Not pertains to this office.
8.	Information sought by Department of Environment, Science Technology & Climate Changes Paryavaran Bhawan Near U.S. Club, Shimla-1 vide letter No. 1328-1331 dated 26.07.2025.	The volume of water on the originating point of river Markanda at Rukhri <b>RD 0/0 Q=13.19m<sup>3</sup>/s and RD 19500 Q=1016.03m<sup>3</sup>/s</b> at the ending point of River Markanda at KalaAmb.

	<p>Volume of water on the originating point of river Markanda (GPS) 30.51077, 77.36644: refer HPPCB latest report page No. 10) and exit point of River Markanda (GPS:30.496147 77.210419: Refer: HPPCB latest report page No.10).</p>	
--	---	--

Executive Engineer,  
Jal Shakti Division Nahan

कमांक डी0बी0एन0/NGT/2025- 3144  
कार्यालय खण्ड विकास अधिकारी,  
विकास खण्ड नाहन सिरमौर हि0प्र0।

सेवा में,

क्षेत्रीय अधिकारी, हि0प्र0 प्रदूषण नियंत्रण बोर्ड,  
पाँवटा साहिब, जिला सिरमौर, हिमाचल प्रदेश।

दिनांक:- 25/08/2025

विषय:-

**Regarding latest status/action taken report in the matter of  
O.A No. 515/2022 titled as Dharmvir V/s State of Haryana &  
Anr., Pending before Hon'ble NGT.**

महोदय,

उपरोक्त विषय पर HP Polution Control Board Paonta Sahib कार्यालय पत्र संख्या HPPCB/RO(Pt)/OA No 515 of 2022(E-12)/2025-1929-42 दिनांक 18/08/2025 के संदर्भ में आपको अवगत किया जाता है कि ग्राम पंचायत कालाअम्ब तथा ग्राम पंचायत त्रिलोकपुर में सिवरेज के कनेक्शन लोगों को आवंटित करने के लिए 310 परिवारों के सिवरेज कनेक्शन के फार्म भरे गये हैं जो जलशक्ति विभाग को भेजे जा चुके हैं मारकण्डा नदी के आस-पास लगती ग्राम पंचायतों (कालाआम्ब, त्रिलोकपुर, आम्बवाला-सैनवाला, देवनी, बिकमबाग, नाहन, बनकला तथा सतीवाला) में लगभग 83 सामुदायिक सोखता गड्डे (15,80,000/-रु0) पंद्रह लाख आरसी हजार रु0 के स्वीकृत किये गये हैं तथा ग्राम पंचायतों के उन परिवारों, दुकानों, होटल एवं ढाबों से किसो भी प्रकार का मल-जल मारकण्डा नदी में नहीं छोडा जाता है इस बारे ग्राम पंचायतों से प्रमाण पत्र प्राप्त हुए है।

अतः रिपोर्ट महोदय की सेवा में आगामी कार्यवाही हेतू सादर प्रेषित है।

संलग्न-पंचायत से सम्बन्धित रिपोर्ट।

भवदीय,

खण्ड विकास अधिकारी,  
विकास खण्ड नाहन,  
जिला सिरमौर, हि0प्र0।

दिनांक:- 25/08/2025

पृ0सं0: यथोपरि - 3145-3146  
प्रतिलिपि:-

1. उपायुक्त, जिला सिरमौर की सेवा में कृप्या सूचनार्थ हेतू प्रेषित है।
2. जिला विकास अधिकारी, जिला ग्रामीण विकास अभिकरण, जिला सिरमौर को सूचनार्थ हेतू प्रेषित है।

खण्ड विकास अधिकारी,  
विकास खण्ड नाहन,  
जिला सिरमौर, हि0प्र0।

NGT के केस संख्या 515/2022 के सम्बन्ध में पंचायतों की रिपोर्ट

क0स0	ग्राम पंचायत का नाम	मारकण्डा नदी के साथ स्थित परिवारों की सं०	मारकण्डा नदी के साथ स्थित दुकानों/ढाबों/फैक्ट्री की सं०	कालम 3 व 4 में उल्लेखित परिवारों/दुकानों/ढाबों/फैक्ट्री की प्रक्रिया का विवरण	परिवारों की संख्या जिनको STP से जोडा गया है।
1	नाहन	06	06	सैप्टिक टैंक बनाए गए है।	NA
2	आम्बवाला-सैनवाला	0	0	NA	NA
3	बनकला	12	05	सैप्टिक टैंक बनाए गए है।	NA
4	सतीवाला	20	01	सैप्टिक टैंक बनाए गए है।	NA
5	कालाअम्ब	54	29	अपना सैप्टिक टैंक है व फेक्ट्रीयों द्वारा ट्रीटमेंट प्लांट में भेजा जाता है।	65 परिवार जिनको STP से जोडने के लिए आवेदन प्राप्त हुए है।
6	त्रिलोकपुर	0	0	NA	39 परिवार जिनको STP से जोडने के लिए आवेदन प्राप्त हुए है।
7	बिक्रमबाग	20	01	सैप्टिक टैंक बनाए गए है।	NA
8	देवनी	120	7	सैप्टिक टैंक बनाए गए है।	NA
	कुल	232	49		

**Regarding NGT Matter OA No. 515/2022 titled as Dharmvir V/s State of Harayana & Anr.  
Pending before Hon'ble National Green Tribunal, New Dehli**

<b>GP Name</b>	<b>Village Name</b>	<b>Total No. of House Hold</b>	<b>Total Application Received for Sewerage Connection</b>	<b>Balance Application for Sewerage Connection</b>	<b>Time line</b>
Kala Amb	Moginand	60	60	0	In Gram Panchayat Kala Amb and Gram Panchayat Trilokpur people are agree to apply the sewerage connections.
	Rampur Jattan	70	70	0	
	Johron	30	30	0	
	Main Thapal	44	44	0	
Trilokpur	Trilokpur	56	56	0	
	Kheri	50	50	0	
	<b>Total</b>	<b>310</b>	<b>310</b>	<b>0</b>	

  
**Block Development Officer,  
Development Block Nahan,  
District Sirmaur, (HP)**

**SPECIAL AREA DEVELOPMENT AUTHORITY  
TRILOKPUR**

No. HIM/SADA/T-18(Vol-III)/2024-174

Dated: 26-08-2025

To,

✓ The Regional Officer,  
HPSPCB, RO, Paonta Sahib,  
District Sirmaur (H.P.).

**Subject: -** Regarding latest status/action taken report in the matter OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr pending before Hon'ble NGT.

**Reference: -** Letter No. HPSPCB/RO(Pt)/OA 515 of 2022(E-12)/2025-1929-42, dated 21.08.2025.

Sir,

With reference to the subject as cited to above, it is submitted that the work related to construction & extension of shed for Vaccum Dehydrator Pelisses Machine System along with Store Room, installation of 11 KV HT line and 11/0.4 KV, 63 KVA Sub-Station for operation of Vaccum Dehydrator Pelisses Machine System has been completed at site and the Vaccum Dehydrator Pelisses Machine System has also been installed at Solid Waste Management site. Accordingly, the fund received under NCAP has been completely utilized by the SADA Trilokpur and UC/CC of the said development works has already been forwarded to your office vide letter No.HIM/SADA/SWM/T-20(Vol-II)/2024-100-101, dated 02.07.2025.

This is for your information and further necessary action in the matter, please.

Yours faithfully,



Member Secretary,  
Special Area Development Authority,  
Trilokpur -cum-TCP, Nahan (H.P.).

Phone: 01702-222681.

2847-2153-2456

No. Ind/SMR/Misc/2025-26  
Office of the General Manager,  
Distt. Industries Centre, Nahan,  
District Sirmour H.P.  
Dated Nahan 25<sup>th</sup> August 2025

To

The Regional Officer,  
HPSPCB, RO, Paonta Sahib,  
Distt Sirmaur HP.

Subject: -

**Regarding latest Status/action taken report in the matter of OA No 515 of 2022 Titled as Dharmvir V/ S State of Haryana and Anr. pending before Hon'ble NGT.**

Sir,

Kindly refer to your office letter No HPSPCB /RO(Pt.)/OA 515 of 2022(E-12)/2025-1929-42 dated 21.8.2025 on the above cited subject.

In this regard, latest progress report on the actionable points pertaining to our department is as follows:

Sr. No	Agenda Points	Latest Progress Report
1	Status of development of Non Hazardous Management site at Moginand.	<p>Land for the establishment of Non Hazardous Solid Waste Management &amp; Processing Site was identified in consultation with District Revenue Officer Distt Sirmaur and Joint Inspection for the above land has been carried out under the Chairmanship of Sub Divisional Magistrate Nahan, copy of the same is enclosed herewith for your kind perusal please. The matter regarding preparation of FCA case for transfer of land for setting up of Non Hazardous Solid Waste Management plant was taken up with Director of Industries for which permission has been accorded for preparation of FCA case vide letter No. Ind.Dev.F.(16)Rev.Cell/08/2024-NHWM Site-9547 dated 30.08.2024. Further, Member Secretary SWCA Kala Amb has been directed to prepare FCA Case for the identified land vide this office letter No Ind/SMR/Misc/2023-24-1920 dated 13.09.2024. The matter has again been taken up by Member Secretary SWCA Kala amb on dated 31.7.25 (copy attached) with The Director of Industries, Himachal Pradesh for according Administrative Approval for preparation of FCA Case of above land. The matter of FCA in above land was again got clarified through Divisional Forest Officer, Nahan, Distt Sirmaur HP and it has been informed by DFO Nahan that above land is Nakabil Jangle Jhari and will attract provision of FCA 1980. (Copy enclosed).</p> <p>As soon as Administrative Approval is accorded by Govt. , Member-Secretary SWCA Kala amb has been directed to prepare FCA case at the earliest.</p>

Encls: as above

Yours faithfully,

  
General Manager,  
District Industries Centre,  
Nahan, Distt. Sirmaur, H.P.

Endst. No As above

dated

Copy forwarded to:

1. The Director of Industries HP, Shimla-02 for favour of kind information please.
2. The Deputy Commissioner, Distt Sirmaur HP for favour of kind information please.
3. The Member Secretary SWCA Kala amb with the direction to expedite the FCA Case for the above land and send the latest progress report at the earliest and MPR for above to be sent to this office every month, alongwith timeline.

  
General Manager  
District Industries Centre, Nahan,  
Distt. Sirmaur, H.P.

No. IND/SMR/SWCA/KA/NGT/463/2025- 704-705 Dated: - 31/7/2025  
To

The Director of Industries,  
Majitha House, Chotta Shimla-2,  
Himachal Pradesh.

Subject: - Regarding identifying and notifying of Non Hazardous waste Management Site for Industrial Units in Kala Amb area as per OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Others pending before NGT.

Sir,

This is in continuation to this office letter even No. IND/SMR/SWCA/KA/Works Funds/11/10/-Voll-1246 dated 10.02.2025 vide which Administrative Approval for preparation of FCA case for the land measuring 09-11 bighas identified for setting up Skill Development Centre and Non-Hazardous Waste Management site was sought.

In this regard, it is again requested to kindly accord Administrative Approval for preparation of FCA case so that Tender/quotation for hiring of consultant could be invited accordingly.

Yours faithfully,



Member Secretary,  
Single Window Clearance Agency,  
Kala Amb, Distt. Sirmour (H.P.)

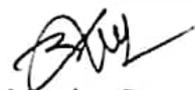
Encls: - As above.

o/c

Endst No. IND/SMR/SWCA/KA/works funds/11/10-Voll-II-

Dated: - 31/7/2025  
704-05

Copy to the General Manager, District Industries Centre Nahan, Distt. Sirmour HP w.r.t. his letter No. Ind/SMR/Misc/2025-26-1087-1088 dated 18.07.2025 for kind information please.



Member Secretary,  
Single Window Clearance Agency,  
Kala Amb, Distt. Sirmour (H.P.)

o/c

No 2027  
H.P. Forest Department

Dated Nahan, the 8/8/2025

To:

Member Secretary, (Department of Industries)  
Singale Window Clearance Agency,  
Kala Amb, District – Sirmour HP.

Subject: Regarding identifying and notifying of Non Hazardous waste Management Site for Industrial Units in Kala Amb as per OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Others pending before NGT.

Sir,

Kindly refer to your office Letter No. 697 dated 29.07.2025 on the subject mentioned above and to say that as per the revenue papers enclosed the said piece of land is classified as "Nakabil Jangle Jhari" owned by Revenue Department. As per Govt. of H.P. Notification No. FFE-B-E (3)-31/2001-I dated 19.2.2011 it is "forest land" and will attract provisions of Forest Conservation Act, 1980.

3. In this connection, as you are aware that the said transfer of forest land for non forestry purpose attracts the provisions of FCA (1980) and the Nodal authority for the same is Ministry of Environment, Forest & Climate Change, Regional Office Shimla/ Chandigarh. The request for land transfer has to be processed online web Portal Parivash (<https://parivesh.nic.in>). This is for favour of kind information.

1978  
Sh Rakesh



  
Divisional Forest Officer,  
Nahan Forest Division.

Joint Inspection Report of land for Skill Development Center and Non Hazardous Solid Waste Management and Processing Site under the Chairmanship of Sub-Divisional Magistrate, Nahan, Distt. Sirmaur on dated 04.05.2024.

In compliance to the order in OA No 515/2022 titled as Dharamvir V/s State of Haryana & Ans. pending before Hon'ble NGT, New Delhi and as directed by the Worthy Deputy Commissioner District Sirmaur at Nahan vide letter No. Ind/SMR/Misc/2023-24/194 dated 30.04.2024 the site as identified by District Revenue Officer Nahan and documents submitted vide letter No. SMRSK(LRK)Misc/2023-920 dated 26.4.2024 the land comprised in Khasra No. 611/533 measuring 9-11 Bighas at Mohal Moginand, Tehsil Nahan Distt Sirmaur HP was inspected by the Committee Members.

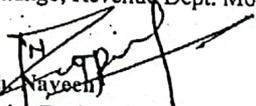
Tehsildar Nahan alongwith Kanungo and Patwari, Moginand showed the identified land for Non Hazardous Solid Waste Management site and as per Revenue Record the type of land is mentioned as Jungle/Jhari. There were few trees on the land and as per Range Forest officer, Trilokpur, the trees were of general nature and NOC has to be obtained from Forest Department

Representatives of HP State Pollution Control Board informed that there are no site suitability criteria notified by any competent authority w.r.t establishment of such sites. Such activities are covered under Green Category in the consent mechanism. The HPSCB has no objection in case the site is established and operated after obtaining valid consent under the provision of Air /Water Acts. SDM, Nahan directed Revenue officials to demarcate the land. The Committee observed that there were already industries working near proposed site and no residential village is near site. As such all the members found the proposed land at Moginand suitable for setting up Skill Development Center and Non-Hazardous Solid Waste Management and Processing site.

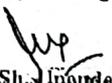
  
(Sh. Chhaju Ram)  
VRO/Patwari, Mohal Moginand

  
(Sh. Suresh Chand)  
Kanungo, Revenue Dept. Moginand

  
(Sh. Raj Kumar)  
Kanungo, Sub Division, Nahan

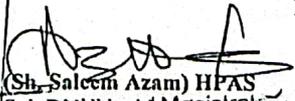
  
(Sh. Naveen)  
Junior Environmental Engineer  
Rep. of Regional Officer HPSPCB

  
(Sh. Harshvardhan Singh)  
Range Forest Officer, Trilokpur  
Along with Sh. Jameel Khan and Sh Navdeep)  
Range Forest Officer, Trilokpur  
Rep. of Distt. Forest Officer, Sirmaur

  
(Sh. Jyotendra Kumar)  
Tehsildar Nahan  
Distt Sirmaur (H.P.)

  
(Sh. Chetan Chauhan)  
District Revenue Officer (DRO)  
Distt. Sirmaur at Nahan

  
(Sh. Sakshi Singh)  
General Manager,  
Distt. Industries Centre,  
Distt. Sirmour at Nahan (H.P.)

  
(Sh. Salceem Azam) HPAS  
Sub-Divisional Magistrate (C)  
Nahan Distt Sirmaur (H.P.)



Regional Officer HPSPCB Paonta Sahib &lt;pcbropaonta2@gmail.com&gt;

**Regarding latest status/action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT.**

rto-nahn-hp &lt;rto-nahn-hp@nic.in&gt;

Tue, Aug 26, 2025 at 11:08 AM

To: Regional Officer HPSPCB Paonta Sahib &lt;pcbropaonta2@gmail.com&gt;

Sir,

With reference to your trailed e-mail, it is submitted that a vehicle bearing No. HR04-9464 (Agriculture Tractor) was challaned on dated 22.08.2025 being used for commercial purpose and fined for Rs. 25000/- which stand deposited by the owner on the same day.

This is for information and necessary action at your end please.

Yours faithfully,

---sd---

RTO Sirmaur

From: Regional Officer HPSPCB Paonta Sahib &lt;pcbropaonta2@gmail.com&gt;

To: "EE IPH Nahan Xen JSV"&lt;eeiph\_nahan@rediffmail.com&gt;, "Genaral Manager"&lt;gmdicnahan@gmail.com&gt;, &lt;bdonhn-sir-hp@nic.in&gt;, &lt;tcpnahan@yahoo.in&gt;, &lt;rto-nahn-hp@nic.in&gt;, &lt;tehnhn-sir-hp@nic.in&gt;, &lt;police.kalamb-hp@nic.in&gt;

Cc: "Member Secretary New HPSPCB"&lt;mshppcb1@gmail.com&gt;, "Deputy Commissioner Sirmaur"&lt;dc-sir-hp@nic.in&gt;, "Mr Ajay Krishan Sharma"&lt;sp-nah-hp@nic.in&gt;, "adm-sir-hp"&lt;adm-sir-hp@nic.in&gt;, "seiph nahan"&lt;seiph\_nahan@rediffmail.com&gt;, "DRDA Sirmaur"&lt;drdasir-hp@nic.in&gt;, &lt;dro-sir-hp@nic.in&gt;

Date: Mon, 25 Aug 2025 12:08:32 +0530

Subject: Re: Regarding latest status/action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana &amp; Anr, pending before Hon'ble NGT.

**Urgent NGT Matter**

This is in reference to the trailing mail vide which latest status/action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT was sought vide this office letter No.1929-42 dated 21.08.2025. In this regard it is submitted that no reply/action taken report has been received till date from your end. Therefore you are requested to kindly submit status/action taken report in the above matter by **today positively** as this office is preparing the consolidated report/reply today.

On Thu, Aug 21, 2025 at 4:17 PM Regional Officer HPSPCB Paonta Sahib <pcbropaonta2@gmail.com> wrote:

**Respected Sir,**  
Please find the letter attached herewith for your kind information please.

**Jai Hind**  
HPSPCB, Regional Office Paonta Sahib



NO. DC-Dev -OA No. 515/2024- 4112  
**OFFICE OF THE DEPUTY COMMISSIONER  
 DISTRICT SIRMAUR AT NAHAN (HP)**

**Dated the Nahan 15 May, 2025**

To,

The Director, Department of Environment,  
 Science Technology & Climate Change, Paryavaran Bhawan,  
 Near, US Club, Shimla-1.

**Subject. Order passed by the Hon'ble National Green Tribunal on dated 12.02.2025 in OA No. 515/2022 (IA No. 643/2024) with Original Application No. 1011/2024-regarding.**

Sir,

Kindly refer to your office letter No. Env.S&T(F)64/2022.OA NO. 515/2022-2305 dated 06-03-2025, vide which you have sought a report in respect of removal of encroachment if any in river Markanda as per the direction of Hon'ble NGT.

In order to comply with the said direction a detailed report has been obtained from the Tehsildar Nahan, as per the report received from the Tehsildar Nahan, vide their letter No. Reader/Tehsildar/Nahan/2025-1818 dated 09-05-2025 (Copy Enclosed) "No Encroachment has been found in river Markanda on spot".

Encls. As above.

Yours faithfully

  
 District Magistrate  
 District Sirmaur at Nahan.

Endst No. as above

Dated Nahan 15/ 05/2025

Copy forwarded to the Regional Officer, (PCB), Paonta Sahib, District Sirmaur along with copy of report received from the Tehsildar Nahan, for further necessary action accordingly.

  
 District Magistrate  
 District Sirmaur at Nahan.

No. Reader/Tehsildar/Nahan/2025- 1818  
 Office of the Tehsildar Nahan,  
 Distt. Sirmaur Himachal Pradesh.  
 Dated Nahan 09<sup>th</sup> May, 2025.

\*\*\*\*\*

To

The Additional District Magistrate,  
 District Sirmaur at Nahan.

**Subject: Order passed by the Hon'ble National Green Tribunal on dated 12.02.2025 in O.A. No. 515/2022 (1A No. 643/2024) with original Application No. 1011/2024-Reg.**

Sir,

This is with refrence to the District Magistrate office letter No. DC- Dev-OA No. 515/2024-2174 dated 15-03-2025 received in this office through Sub Divisional Magistrate Nahan office letter No. Reader-SDM-N/ 2025-883 dated 03-04-2025.

In this regards it is submitted that in compliance of above mentioned letters an inspection was carried out on dated 09-05-2025 by the undersigned to identify the enchroachment in river "Markanda" and to initiate proceedings under section 163 of Himachal Prdesh Land Revnue Act, 1954. The inspection was conducted with the assistance of the village revenue officer Bankala, Nahan-III Gramin, Moginand and J.E. Jal Shakti Vibhag, Sub Division Nahan. During the inspection the following observations were made:

1. That the river "Markanda" originates from revenue village Jogiban, Patwar Circle Bankala of Tehsil Nahan and traverses approx 22 kilometers cover area approx 825 bighas of multiple revenue villages of tehsil Nahan. Its flow ends in revenue village Ogli, Patwar Circle Moginand of Tehsil Nahan and after that it enters in the state Haryana.
2. That after its origin from mohal jogiban khasra no. 230/225, 327/325/210, 328/225/210 and it flows to revenue villages rukhdi khasra no. 74,132/73, 241/60, 57, 129/53, 285/272/220/157, 352/227/200 and 45, 472/311/204, 213/43 of mohal bankala and khasra no. 154/22 mohal shambhuwala and khasra no. 131 of mohal malonwala of patwar circle Bankala, Tehsil Nahan. Flow area in patwar circle Bankala of Tehsil Nahan is approx 152-00-00 bigha and 07 km. It is found that Himachal Pradesh Sarkar is owner in khasra no. 131 measuring 61-08-00 bigha mohal Malonwala which is recorded in the possession of Forest Department and no enchroachment found. (Report of concerned Patwari is attached herewith in original).
3. That after flowing in last revenue village of patwar circle Bankala the river "Markanda" enter in mohal Khajurna of Patwar Circle Nahan-III Gramin through khasra no. 328/85/1, 84/1, 83/1, 83, 323/80 of Malkiyat Bashindgaan deh and unmeasured area sarkar himachal

pradesh in possession of foreset department where no enchroachment have been found on spot. Flow of river "Markanda" in patwar circle Nahan-III Gramin is approx 98-00 bigha and 2.5 km (Report Village Revenue Officer concerned attached).

4. That river "**Markanda**" enters in Mohal Bir Bikramabad, Patwar Circle Moginand through khasra no. 383/337/2/2, 725/676/369/74, 657/402/191 of mohal Bir Bikramabad and khasra no. 18 of mohal papalwala and khasra no. 68, 152, 80, 179, 461/177, 458/171, 549/459/171, 548/459/171, 170, 351/169, 68, 73, 75, 600/345/329/74, 602/345/329/74 of mohal Devni and khasra no. 629/518/2/3, 628/518, 628/518 of mohal moginand and khasra no. 702/63, 403/63, 487/342/282/4 mohal Nagal Saketi and khasra no. 1075/456/175, 709/173/83, 172/83, 171/83 of mohal Ogli of Tehsil Nahan, District Sirmaur. It is found that it Himachal Pradesh Sarkar is owner in Khasra No. 18 measuring 68-00-00 Bigha and Rajsav Vibhag is in possession in Mohal Pipalwala, Patwar Circle Moginand. Flow of river "Markanda" in patwar circle Moginand is approx 575-00 bigha and 12.5 km. It is also observed that river "**Markanda**" flows in *Malkiyat Bashindgaan deh* of Mohal Bir Bikramabad, Devni, Nagal Saketi, Rampur Jattan and Ogli and no enchroachment found (Report Village Revenue Officer attached).

On the basis of abovementioned observations it is submitted that no enchroachment in river "**Markanda**" is found on spot. Hence, inspection report is submitted for kind perusal please.

**Encl: As above.**

Yours Faithfully

Tehsildar Nahan  
Teh. Distt. Sirmaur (H.P.)

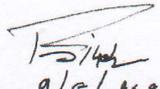
Endst. No. As above dated 09-05-2025.

Copy is forwarded to the Sub Divisional Magistrate Nahan for kind information w.r.t. abovementioned letter.

Tehsildar Nahan  
Teh. Distt. Sirmaur (H.P.)

श्रीमान जी,

मूलाधिक आदेश क्रमांक 140 Revenue / Tehsil / Nahan 2025  
 दि 08/05/2025 कापीलाय तहसीलकार गहन की अनुपालना में हमारा  
 अफसरगत जाय रहकर अकैषा कलजा मारकडा नदी हुतु मीका  
 मुलाहजा किया गया। मीका पर परवार घृत बनकला के अलगगीत  
 मोजा जोगीवन से शुरू शुरू हुकर मारकडा नदी मोजा खखरी,  
 मोजा बनकला, मोजा रामधुवाला से हुतु हुतु मोजा ~~मोजा~~  
 मालोवाला से हुतु हुतु परवार घृत वाहला-III (ममीवा)  
 में मारकडा नदी बली जाती है। उपरोक्त मोजाजात में कयला  
 मोजा मालोवाला में मारकडा नदी नरकावी भूमि मोजाजी खल्ला न  
 131 रकबा ताठ 61-8कीघा (नरकार सिद्ध कलजा वन विभाग)  
 में भला रही है। जिरफे मीका पर कोई अकैषा कलजा न है।  
 अरुध मोजाजात में भूमि जिरफे पर मारकडा नदी है भूमि  
 कशिहदगार (निजी भूमि) है। व कुछ स्थानों पर नदी किला  
 पैदा रकबा वन विभाग में भी है। रिपोर्ट अगामी कापीमाई  
 हुतु लेका में पैदा है।

  
 9/5/2025  
 VIII. Revenue Officer  
 Pc. Bankala  
 Teh. Nahan, Distt. Sirmour

रिपोर्ट

श्रीमान जी

निवेदन है कि आमदा आदेश क्रमांक Reader/ Tehsil/ Nahan/ 2025 Dated 08-05-2025 की अनुपालना में हमेशा अफसरान रहकर अवैध कब्जा सारकेडा नदी देह मौजा मुलाजा किया गया। मौजा में पटवारवत नाहन-3 के अंतर्गत मौजा खजूरना में सारकेडा नदी का प्रवाह है जिसमें गालोंवाला सीमा से खजूरना पुल तक भूमि मलकियत बशिन्दगान देह पाई गई जिसमें कोई अवैध कब्जा न पाया गया इसके पश्चात खजूरना पुल से मौजा विक्रमबाग सीमा तक भूमि बिला पैसूदा पाई गई जिसमें सारकेडा नदी का प्रवाह है तथा कब्जा वन विभाग है जिसमें कोई भी अवैध कब्जा न पाया गया अतः रिपोर्ट सेवा में प्रेषित है।

*P.P.*  
 Village Revenue Officer,  
 PC Nahan - 3  
 Tehsil Nahan,  
 Distt. Sirmour (H.P.)

रिपोर्ट

मौमानजी

निवेदन है कि ग्रामवा आदेश क्रमांक: Reader/ Tehsildar/Nahan/2025 dt 8/5/2025 को अनुपालन में हमारे अधिकारन रद्द कर 'अवैध कर' माफ़गी नसी' हेतु माका मुलाहला किया गया। माका पर पाया गया कि माफ़गी नसी का प्रवाद मजिस्ट्रेट-विठ्ठल भावास, पीपलवाला, देव नदी, मोगीनांद, नागल सफेरी, इमोगली, व रामपुर जटान से होकर है। जिसके से माका पीपलवाला का एड करारा नम्बर 18 तादारी 68-0 विधा गी-मु काफ़ी सरकार हिंउ कला राजक विभागा है। माका मुलाहला से पाया गया कि उपर सरकारी नम्बर में किली भी प्रकार का अवैध कर न है। अन्य माकागत में बड़ी माफ़गी बशिनगाग देह की मालकियत कूनि से प्रवाद है तथा किली भी प्रकार का अवैध कर न है।

आता रिपोर्ट लवा में भेजा है

*[Signature]*  
 9/5/2025  
 Village Revenue Officer  
 P.C.: Moinara  
 Teh. Nahan  
 Dist. Sirsa



उद्गम स्थल  
ऋषि मार्कण्डेय जी







**H.P. STATE POLLUTION CONTROL BOARD**  
**"HIM PARIVESH", PHASE III,**  
**NEW SHIMLA-171009.**

**No. PCB/ 219818/ Sai Tech Medicare/**

**Paonta/2025-**

**To**

2376-77

**Dated: 25/08/25**

M/s Sai Tech Medicare,  
 Village- Kheri, Trilokpur Road, Kala Amb,  
 Ditt.- Sirmaur H.P.

**Subject: Regarding Environmental Compensation on M/s Sai Tech Medicare, Village- Kheri, Trilokpur Road Kala Amb, Sirmaur (HP).**

This is with reference to letter No.-PCB/RO Paonta/ Sai Tech Medicare/1546/2024-5185 dated 06.02.2025 received from Regional Officer -cum- Environmental engineer, HPSPCB, Regional Office Paonta Sahib on the subject cited above.

*In this context, as per the scrutiny of record it has been observe that the Regional Office Paonta Sahib have issued letters vide dated 27.08.2024 and 10.10.2024 asking you to provide the operational status of the unit w.e.f. 20.01.2024 to 18.07.2024, so that the Environmental Compensation for the period be calculated accordingly, however no information has been received till date.*

*In view of the above facts, you are hereby afforded a last opportunity to provide the operational status of the unit w.e.f. 20.01.2024 to 18.07.2024 within a week time positively, failing which further action in the matter will be initiated against the unit as per the relevant provisions of law.*

**Anil Joshi, IFS**

**Member Secretary**

HP State Pollution Control Board

Ph.no.0177-2673766

**Copy forwarded to:-**

The Regional Office, HPSPCB, Paonta Sahib for information and to submit the updated status after one week.

Signed by

Anil Joshi

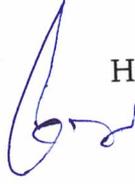
Date: 25-08-2025 06:13:42

**Anil Joshi, IFS**

**Member Secretary**

HP State Pollution Control Board

Ph.no.0177-2673766





2863

Annexure-2 95

**H.P. STATE POLLUTION CONTROL BOARD**

**Regional Office Paonta Sahib**  
Himuda Complex, Plot No. 1-3, Shubhkera  
Teh. Paonta Sahib, Distt Sirmaur, H.P

01704-225870  
<https://hpceb.nic.in/>  
pcbropaonta@gmail.com



No.HPPCB/RO(Pt)/OA 515 of 2022 ( )/2025-2452-65  
To

Dated: 20-9-2025

1. The Executive Engineer, JSV, Nahan, Distt. Sirmaur, H.P	2. The General Manager, DIC, Nahan, Distt. Sirmaur, H.P.
3. The BDO Nahan, Distt. Sirmaur, H.P.	4. The MS, SADA Trilokpur, Distt. Sirmaur, H.P.
5. The Station House Officer, Police, Kala Amb, Tehsil Nahan District Sirmaur, H.P.	6. The RTO, Sirmaur at Nahan, Distt. Sirmaur, H.P.
7. The Tehsildar, Nahan, Distt, Sirmaur, H.P	

**Subject: Regarding latest updated status/action taken report in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT.**

Sir/Madam

This is in reference to the subject matter cited above. In this context, it is submitted that, a complaint was filed by Sh. Dharamvir dated 23.04.2022 which relate to the issues of pollution in River Markanda, originating from Nahan division, District Sirmaur, Himachal Pradesh. The complaint was registered as original application no. 515/2022 Titled as Dharamvir Vs State Of Haryana and Anr. The matter was last listed for hearing on 04.09.2025 (Copy of orders is attached herewith) and further listed for hearing on **15.10.2025**.

HPPCB filed action taken report on 02.09.2025. However same was not taken on record in view of use of banned (cam scanner) app in some pages of status report. As per directions of competent authority and Hon'ble NGT, HPPCB is required to file a progress report in continuation to the already filled report.

Therefore, in view of above, it is requested to submit updated action taken/current status/progress report within **7 days**, so that same can be further filled to Hon'ble NGT well within time. It is also requested to provided searchable pdf document using allowed scanner apps, please.

**Encl: Copy of order of Hon'ble NGT**



Mission LIFE

*[Handwritten signature]*

Yours faithfully

*[Handwritten signature]*  
Regional Officer  
HPPCB, RO, Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB Phase-III for information, please.
2. The Deputy Commissioner, Sirmaur at Nahan for information, please.
3. The Superintendent of Police, Sirmaur at Nahan for information and necessary action, please.
4. The Additional District Magistrate Sirmaur at Nahan for information and necessary action, please
5. The Superintending Engineer, JSV, Nahan for information and necessary action. please.
6. The PO, DRDA, Sirmaur at Nahan for information and necessary action, please.
7. The District Revenue Officer, Sirmaur at Nahan for information and necessary action, please.

*[Handwritten signature]*  
Regional Officer  
HPSPCB, RO, Paonta Sahib



HPSPCB

**H.P. STATE POLLUTION CONTROL BOARD**

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-3067

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

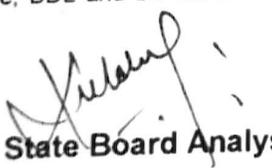
Sample received on : 22.09.2025

Description of sample: *River Markanda U/s Jattanwala Nallah at Markanda Bridge, Kala Amb.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.23	--	22	P. Alkalinity	--	mg/l
2	Conductivity	683.60	µmho/cm	23	T. Alkalinity	262.50	mg/l
3	TSS	48.75	mg/l	24	TKN	--	mg/l
4	COD	7.0	mg/l	25	Turbidity	37.70	NTU
5	BOD	1.0	mg/l	26	NO <sub>2</sub> -N	0.02	mg/l
6	Dissolved Oxygen*	6.4	mg/l	27	Boron	--	mg/l
7	Sulphate (SO <sub>4</sub> )	28.22	mg/l	28	Temperature*	20.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.30)	mg/l	29	Fluoride (F)	0.39	mg/l
9	Chloride (Cl <sup>-</sup> )	7.84	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	14.67	mg/l	31	Potassium(K)	2.93	mg/l
11	Total Hardness	208.0	mg/l	32	Phenol	--	mg/l
12	TDS	275.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	36.40	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	28.55	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	91.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	117.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	920.0	MPN/100 ml
20	Zinc (Zn)	0.027	mg/l	41	FC	220.0	MPN/100 ml
21	Iron (Fe)	0.766	mg/l	42	FS	--	MPN/100 ml

\*Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.



State Board Analyst



Lab-in-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



HPSPCB

REPORT NO. W-3068

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: River Markanda D/s of drain near M/s Vashisth Chemicals, Kala Amb.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.30	--	22	P. Alkalinity	--	mg/l
2	Conductivity	642.90	µmho/cm	23	T. Alkalinity	260.00	mg/l
3	TSS	49.75	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	37.30	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.03	mg/l
6	Dissolved Oxygen*	8.00	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	29.77	mg/l	28	Temperature*	20.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.30)	mg/l	29	Fluoride (F)	0.21	mg/l
9	Chloride (Cl <sup>-</sup> )	18.13	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	15.65	mg/l	31	Potassium(K)	2.44	mg/l
11	Total Hardness	219.0	mg/l	32	Phenol	--	mg/l
12	TDS	243.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	48.00	mg/l	34	Manganese (Mn)	0.023	mg/l
14	Magnesium(Mg <sup>2+</sup> )	24.16	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	120.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	99.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1200.0	MPN/100 ml
20	Zinc (Zn)	0.174	mg/l	41	FC	430.0	MPN/100 ml
21	Iron (Fe)	0.777	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



HPSPCB

REPORT NO. W-3069

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: *River Markanda U/s of drain near M/s Vashisth Chemicals, Kala Amb.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.18	--	22	P. Alkalinity	--	mg/l
2	Conductivity	669.80	µmho/cm	23	T. Alkalinity	257.50	mg/l
3	TSS	37.45	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	29.70	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.02	mg/l
6	Dissolved Oxygen*	8.10	mg/l	27	Boron	--	mg/l
7	Sulphate (SO <sub>4</sub> )	27.90	mg/l	28	Temperature*	20.0	Degree Celsius
8	NO <sub>3</sub> -N	0.30	mg/l	29	Fluoride (F)	0.37	mg/l
9	Chloride (Cl <sup>-</sup> )	16.66	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	14.32	mg/l	31	Potassium(K)	3.15	mg/l
11	Total Hardness	216.0	mg/l	32	Phenol	--	mg/l
12	TDS	212.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	40.40	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	28.06	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	101.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	115.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	920.0	MPN/100 ml
20	Zinc (Zn)	0.080	mg/l	41	FC	350.0	MPN/100 ml
21	Iron (Fe)	0.705	mg/l	42	FS	--	MPN/100 ml

\*Temperatura & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



HPSPCB

REPORT NO. W-3070

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: *River Markanda D/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.29	--	22	P. Alkalinity	--	mg/l
2	Conductivity	763.10	µmho/cm	23	T. Alkalinity	247.50	mg/l
3	TSS	35.05	mg/l	24	TKN	--	mg/l
4	COD	5.00	mg/l	25	Turbidity	34.20	NTU
5	BOD	1.30	mg/l	26	NO <sub>2</sub> -N	0.03	mg/l
6	Dissolved Oxygen*	8.10	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	32.42	mg/l	28	Temperature*	21.0	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.37	mg/l
9	Chloride (Cl <sup>-</sup> )	16.17	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	22.50	mg/l	31	Potassium(K)	3.25	mg/l
11	Total Hardness	334.0	mg/l	32	Phenol	--	mg/l
12	TDS	249.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	50.00	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	51.00	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	125.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	209.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1200.0	MPN/100 ml
20	Zinc (Zn)	0.068	mg/l	41	FC	280.0	MPN/100 ml
21	Iron (Fe)	0.712	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

State Board Analyst

Lab In-charge



HPSPCB

**H.P. STATE POLLUTION CONTROL BOARD**

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pclubpaonta@gmail.com



REPORT NO. W-3071

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: *River Markanda U/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.38	--	22	P. Alkalinity	--	mg/l
2	Conductivity	682.50	µmho/cm	23	T. Alkalinity	247.50	mg/l
3	TSS	61.45	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	45.40	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.03	mg/l
6	Dissolved Oxygen*	8.20	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	26.76	mg/l	28	Temperature*	21.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL (DL-0.3)	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl <sup>-</sup> )	13.72	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	22.75	mg/l	31	Potassium (K)	5.14	mg/l
11	Total Hardness	264.00	mg/l	32	Phenol	--	mg/l
12	TDS	225.50	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	41.20	mg/l	34	Manganese (Mn)	0.026	mg/l
14	Magnesium(Mg <sup>2+</sup> )	39.28	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	103.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	161.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1050.00	MPN/100 ml
20	Zinc (Zn)	0.053	mg/l	41	FC	210.00	MPN/100 ml
21	Iron (Fe)	1.00	mg/l	42	FS	--	MPN/100 ml

\*Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcelabpaonta@gmail.com



REPORT NO. W-3072

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

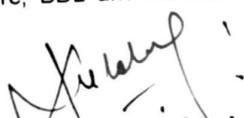
Sample received on : 22.09.2025

Description of sample: *River Markanda D/s of Salani Khadd.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.10	--	22	P. Alkalinity	--	mg/l
2	Conductivity	678.20	µmho/cm	23	T. Alkalinity	242.50	mg/l
3	TSS	60.25	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	43.50	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.03	mg/l
6	Dissolved Oxygen*	8.20	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	25.98	mg/l	28	Temperature*	22.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.25	mg/l
9	Chloride (Cl <sup>-</sup> )	16.17	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	13.33	mg/l	31	Potassium(K)	3.60	mg/l
11	Total Hardness	203.0	mg/l	32	Phenol	--	mg/l
12	TDS	236.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	50.00	mg/l	34	Manganese (Mn)	0.027	mg/l
14	Magnesium(Mg <sup>2+</sup> )	19.03	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	125.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	78.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	1080.0	MPN/100 ml
20	Zinc (Zn)	0.066	mg/l	41	FC	220.0	MPN/100 ml
21	Iron (Fe)	1.208	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



HPSPCB

## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmour (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-3073

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: River Markanda U/s of Salani Khadd.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.21	--	22	P. Alkalinity	--	mg/l
2	Conductivity	618.70	µmho/cm	23	T. Alkalinity	212.50	mg/l
3	TSS	24.15	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	16.20	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.04	mg/l
6	Dissolved Oxygen*	8.10	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	27.35	mg/l	28	Temperature*	23.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.36	mg/l
9	Chloride (Cl <sup>-</sup> )	15.68	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	12.03	mg/l	31	Potassium(K)	3.81	mg/l
11	Total Hardness	218.0	mg/l	32	Phenol	--	mg/l
12	TDS	232.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	52.80	mg/l	34	Manganese (Mn)	0.021	mg/l
14	Magnesium(Mg <sup>2+</sup> )	20.98	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	132.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	86.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	920.0	MPN/100 ml
20	Zinc (Zn)	0.154	mg/l	41	FC	150.0	MPN/100 ml
21	Iron (Fe)	0.582	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

*[Signature]*  
State Board Analyst

*[Signature]*  
Lab In-charge



HPSPCB

**H.P. STATE POLLUTION CONTROL BOARD**

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-3074

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

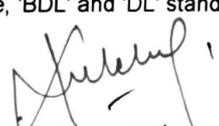
Sample received on : 22.09.2025

Description of sample: *River Markanda at D/s of Khajurna Bridge entering to Kala Amb Area.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.30	--	22	P. Alkalinity	--	mg/l
2	Conductivity	622.70	µmho/cm	23	T. Alkalinity	260.00	mg/l
3	TSS	27.30	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	13.0	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.02	mg/l
6	Dissolved Oxygen*	8.40	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	26.07	mg/l	28	Temperature*	23.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl <sup>-</sup> )	18.13	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	12.05	mg/l	31	Potassium(K)	3.81	mg/l
11	Total Hardness	215.0	mg/l	32	Phenol	--	mg/l
12	TDS	257.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	46.40	mg/l	34	Manganese (Mn)	0.023	mg/l
14	Magnesium(Mg <sup>2+</sup> )	24.16	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	116.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	99.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	540.0	MPN/100 ml
20	Zinc (Zn)	0.066	mg/l	41	FC	130.0	MPN/100 ml
21	Iron (Fe)	0.320	mg/l	42	FS	--	MPN/100 ml

\*Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



HPSPCB

**H.P. STATE POLLUTION CONTROL BOARD**

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-3075

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

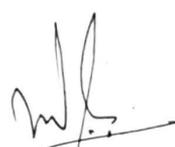
Description of sample: River Markanda at U/s of Khajurna Bridge.

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	8.00	--	22	P. Alkalinity	--	mg/l
2	Conductivity	438.50	µmho/cm	23	T. Alkalinity	267.50	mg/l
3	TSS	13.20	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	8.50	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.02	mg/l
6	Dissolved Oxygen*	8.50	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	26.71	mg/l	28	Temperature*	24.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	BDL(DL-0.20)	mg/l
9	Chloride (Cl <sup>-</sup> )	20.09	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	10.12	mg/l	31	Potassium(K)	3.38	mg/l
11	Total Hardness	279.00	mg/l	32	Phenol	--	mg/l
12	TDS	240.00	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	45.20	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	40.50	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	113.00	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	166.00	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	350.00	MPN/100 ml
20	Zinc (Zn)	0.109	mg/l	41	FC	94.00	MPN/100 ml
21	Iron (Fe)	0.309	mg/l	42	FS	--	MPN/100 ml

\*Temperature &amp; DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

  
State Board Analyst

  
Lab In-charge



## H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,  
Paonta Sahib, Distt. Sirmaur (H.P.) PIN-173025,  
Telephone & Fax No.: 01704-223445,  
E-mail: pcblabpaonta@gmail.com



REPORT NO. W-3076

Date: 03.10.2025

ISSUED TO:

The Environmental Engineer,  
HP State Pollution Control Board,  
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 22.09.2025

Description of sample: *Origin Point of River Markanda near Maharishi Markandaeshwar Temple, Jogiban.*

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	7.71	--	22	P. Alkalinity	--	mg/l
2	Conductivity	425.10	µmho/cm	23	T. Alkalinity	252.50	mg/l
3	TSS	5.75	mg/l	24	TKN	--	mg/l
4	COD	BDL(DL-5.0)	mg/l	25	Turbidity	1.80	NTU
5	BOD	BDL(DL-1.0)	mg/l	26	NO <sub>2</sub> -N	0.04	mg/l
6	Dissolved Oxygen*	8.80	mg/l	27	Boron	--	mg/l
7	Sulphate(SO <sub>4</sub> )	21.28	mg/l	28	Temperature*	22.00	Degree Celsius
8	NO <sub>3</sub> -N	BDL(DL-0.3)	mg/l	29	Fluoride (F)	0.41	mg/l
9	Chloride (Cl <sup>-</sup> )	16.66	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	7.67	mg/l	31	Potassium(K)	3.67	mg/l
11	Total Hardness	337.0	mg/l	32	Phenol	--	mg/l
12	TDS	315.0	mg/l	33	Sulphide (S)	--	mg/l
13	Calcium (Ca <sup>2+</sup> )	59.60	mg/l	34	Manganese (Mn)	BDL(DL-0.02)	mg/l
14	Magnesium(Mg <sup>2+</sup> )	45.87	mg/l	35	NH <sub>3</sub> -N	BDL(DL-0.4)	mg/l
15	Copper (Cu)	BDL(DL-0.03)	mg/l	36	Chromium <sup>+6</sup>	--	mg/l
16	Total Chromium	BDL(DL-0.06)	mg/l	37	PO <sub>4</sub> <sup>3-</sup> (P)	BDL(DL-0.2)	mg/l
17	Nickel (Ni)	BDL(DL-0.10)	mg/l	38	Ca Hardness	149.0	mg/l
18	Lead (Pb)	BDL(DL-0.10)	mg/l	39	Mg Hardness	188.0	mg/l
19	Cadmium (Cd)	BDL(DL-0.02)	mg/l	40	TC	220.0	MPN/100 ml
20	Zinc (Zn)	0.095	mg/l	41	FC	79.0	MPN/100 ml
21	Iron (Fe)	0.215	mg/l	42	FS	--	MPN/100 ml

\*Temperature & DO as reported by Regional Office, Paonta Sahib.

\*Here, 'BDL' and 'DL' stands for Below Detection Limit and Detection Limit, respectively.

State Board Analyst

Lab In-charge